



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,24th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">ITA/12/2022</a>	THE COMMISSIONER OF INCOME TAX AND ANR. <b>Versus</b> SHANKAR LALL GOENKA	MR. S C KEYAL MR H GUPTA	
2	<a href="#">WA/342/2023</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> CHYAWAN PRAKASH MEENA B	MR. S C KEYAL	MR. A GOYAL MR. A CHOUDHURY
3	<a href="#">WA/460/2023</a>	MALABIKA DHAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. H	MR. K SARMA MR. S BORUAH	MS. M D BORAH, GOVT. ADV., SC, FINANCE SC, GHC
4	<a href="#">WA/461/2023</a>	THE UNION BANK OF INDIA AND 5 ORS. <b>Versus</b> MANISH PURKAYASTHA @ MONISH PURKAYASTHA B	MR. M SHARMA MS. S YASMIN	MR. S BORTHAKUR MR. D GOGOI
	<b>WITH</b> <a href="#">I.A.(Civil)/2457/2023</a> <b>in</b> <a href="#">WA/461/2023</a>	THE UNION BANK OF INDIA AND 5 ORS. <b>Versus</b> MANISH PURKAYASTHA @ MONISH PURKAYASTHA	MR. M SHARMA MS. S YASMIN	
5	<a href="#">ITA/1/2024</a>	MUKAND POLY PRODUCTS <b>Versus</b> PRINCIPAL COMMISSIONER OF INCOME TAX GUWAHATI-2 AND ANR.	DR. ASHOK SARAF MR P K BORA	SC, INCOME TAX

6	<a href="#">WA/92/2024</a>	LONGSING TERANG AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 107 ORS B	MR. P K ROYCHOUDHURY MR.N G KUNDU MR G DEKA	MR. P HAZARIKA (r- 22,24,28,42,63) MR. M K BORO (R- 9,14,18,29,37, 44,60,75,77,81) P. BORAH (r-22,24,28,42,63) MR. H S BORAH (r- 22,24,28,42,63) MR B P BORAH (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MR P J DUTTA (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MISS. J GOGOI (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MD BAKKAR ALI (R- 12,13,15,21,43, 50,53,55,66,68,74,85,86 ) MR. S M T CHISTIE, SC, SECONDARY EDUCATION DEPARTMENT SC, K A A C
7	<a href="#">WA/107/2024</a> FIXED	ARUP SINHA <b>Versus</b> THE POWER GRID CORPORATION OF INDIA LTD AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	MS. P BARUAH (R4) SC, POWER GRID
8	<a href="#">WA/190/2024</a>	BIMALENDU DAS AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. R MAZUMDAR, SC, EDUCATION DEPTT.
9	<b>WITH</b> <a href="#">WA/131/2024</a>	BISWAJIT SHARMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A B T HAQUE	
10	<a href="#">WA/194/2024</a> CAVT. NO.05242/024, FIXED	OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS. <b>Versus</b> ANKUSH SAIKIA AND ANR.	MR. B K DAS MR H P GUWALA H P NEOG	MR. C BORUAH MR. R BORO SC, HEALTH AND F W FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
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6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
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27)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
28)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
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31)	MR. P A AHMED	22-04-2025	To	03-05-2025



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/2068/2025</a> CAVT. NO.036720/25,N FIXED	M/S TANOR ENGINEERING AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MR. R K MAHANTA	MR. B D KONWAR SR. ADV. (FOR CAVEATOR) MRS J M KONWAR (FOR CAVEATOR) MR H AGARWAL (FOR CAVEATOR) MR J SINGH (FOR CAVEATOR) MR P DOLEY (FOR CAVEATOR) MS S JAIN (FOR CAVEATOR) SC, PWD
<b>ADMISSION</b>				
2	<a href="#">WP(C)/1073/2019</a> WITH WP(C)/1071/2019 (D/O), FIXED	RUTTONPORE PLANTATIONS (P) LTD <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS.	MS. S KEJRIWAL SC, APDCL	GA, ASSAM SC, APDCL
3	<a href="#">WP(C)/4190/2022</a> FIXED	M/S RAITANI ENGINEERING WORKS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
4	<b>WITH</b> <a href="#">WP(C)/4258/2022</a>	M/S RAITANI ENGINEERING WORKS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
5	<b>WITH</b> <a href="#">WP(C)/4260/2022</a>	M/S RAITANI ENGINEERING WORKS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
6	<a href="#">WP(C)/2002/2023</a> FIXED	ANUP TRADE AND TRANSPORT (P) LTD <b>Versus</b> UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. P K ROY (r-2 TO 6) MR. S K CHAKRABORTY (r- 2 TO 6) MRS. A CHAKRABORTY (r-2 TO 6) MS. M DUTTA (r-2 TO 6) DY.S.G.I. SC, F C I

7	<a href="#">WP(C)/521/2024</a> FIXED	M/S BIVA BAKERS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MR A SAIKIA	MR. D C BORAH (R-1) MR G DAS (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE
8	<a href="#">WP(C)/1140/2025</a> FIXED	LUITPAR BUILDERS AND DEVELOPERS PVT LTD <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MRS. P GOSWAMI	SC, G M D A
9	<a href="#">WP(C)/1545/2025</a> FIXED	M/S MEGHALAYA CONSTRUCTION AND SUPPLY COMPANY <b>Versus</b> HINDUSTAN STEEL WORKS CONSTRUCTION LIMITED AND 4 ORS.	MR. R HUSSAIN MR A A AHMED	MR. S S ROY (C.G.C) MR. N N DUTTA, (R-5) DY.S.G.I.
10	<a href="#">WP(C)/1569/2025</a> FIXED	M/S S S ENTERPRISE <b>Versus</b> UNION OF INDIA AND ORS	MR. S BORTHAKUR MS. S KAKATI	MR. S S ROY (C.G.C) DY.S.G.I.
<b>HEARING</b>				
11	<a href="#">WP(C)/401/2015</a>	INDIAN TEA ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA MS. N UPADHYAY MR. P DAS	GA, ASSAM MR.A BHATTACHARJEE(R-4) MR.S SARMA MR.P KALITA(R-4) SC, LABOUR & UNEMPLOYMENT
12	<a href="#">WP(C)/1112/2015</a> WITH LCR, FIXED	AKHIL BHARATIYA CHAH MAZDOOR SANGHA <b>Versus</b> THE MANAGEMENT OF M/S BHOOIACHANG TEA ESTATE	MR A DASGUPTA MS.B DAS	MR.S N SARMA MR.K KALITA MS.P KHOUND MR.A JAHID
13	<a href="#">WP(C)/8013/2015</a>	UNION BANK OF INDIA <b>Versus</b> THE UNION OF INDIA AND ANR	MR. M SHARMA MR.R THAKURIA MS. S YASMIN MR.L P SHARMA	ASSTT.S.G.I.
14	<a href="#">WP(C)/4615/2016</a> WITH LCR, FIXED	GEETARTHA PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. S CHAKRABORTY (Amicus curiae for R-2)) MR. R THAKURIA (R-2)
15	<a href="#">WP(C)/8422/2018</a> WITH LCR (TOTAL 4 FILES)	INLAND WATER WAYS AUTHORITY OF INDIA (ASSAM SECTOR) MARINE WORKERS UNION <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR A DASGUPTA MS. B DAS MR. R SARKAR MR. K BORA	MR. Y DOLOI (SR. C.G.C., R1-R3) ASSTT.S.G.I. SC, IWT
16	<a href="#">WP(C)/2291/2020</a> WITH LCR	PUNJAB NATIONAL BANK <b>Versus</b> NIPUL CHANDRA DAS AND ANR.	MR S DUTTA MR. S DUTTA	MR S CHAKRABORTY ASSTT.S.G.I.
17	<a href="#">WP(C)/8237/2022</a>	SHRI SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE

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**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1237/2025</a>	SOID AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MS. M R DEVI	PP, ASSAM
2	<a href="#">Bail Appln./1239/2025</a>	SHARIFUL ISLAM ALIAS RABBUL <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
3	<a href="#">Bail Appln./1240/2025</a> B/O	AMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR A BHATTACHARYA MR T CHHETRI	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">Crl.Pet./364/2025</a> FIXED	MANOJ KR BORO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR N RAY N N HUSSAIN	PP, ASSAM
5	<a href="#">Crl.Pet./460/2025</a>	DR. SYED SAMSUZ ZAMAN @ DR SAYEED SAMSUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R SHOME MR A J GHOSH	PP, ASSAM
6	<a href="#">Crl.Pet./463/2025</a>	AFZAL KHAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
7	<a href="#">AB/917/2025</a>	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
8	<a href="#">Bail Appln./2474/2024</a> WITH CASE RECORD(SCANNED COPY)	MD MOYNA MIYA TALUKDAR @ MOYNA MIYA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
9	<a href="#">Bail Appln./2664/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHAHINUB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
10	<a href="#">Bail Appln./2772/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	THONGKHONGMAYUM BOBY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING	PP, ASSAM

11	<a href="#">Bail Appln./3580/2024</a> WITH CASE RECORD(SCANNED COPY)	JANGKHOLUM BAITEAND ANR <b>Versus</b> DIRECTOR OF REVENUE INTELLIGENCE	MR. S B LASKAR MOTIUR RAHMAN MR. A S TAPADER MR. H A LASKAR MR M AHMED	SC, DRI
12	<a href="#">Bail Appln./3880/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SRI LAKENDRA BASUMATARY <b>Versus</b> THE STA OF ASSAM	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
13	<a href="#">Bail Appln./3909/2024</a>	BABA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA MR P S RAJA	PP, ASSAM
14	<a href="#">Bail Appln./72/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	NUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
15	<a href="#">Bail Appln./246/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD AZAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
16	<a href="#">Bail Appln./296/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SRI JAGJEET SINGH <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MS. K DEY	PP, ASSAM
17	<a href="#">Bail Appln./353/2025</a> FIXED	SRI MANOJ HALOI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
18	<a href="#">Bail Appln./494/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GANESH SAHA @ TENDAL <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
19	<a href="#">Bail Appln./496/2025</a> WITH CASE RECORD(SCANNED COPY)	CHOUKAT ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
20	<a href="#">Bail Appln./639/2025</a> WITH CASE RECORD(SCANNED COPY)	MITHUN KUMAR SAHANI <b>Versus</b> THE UNION OF INDIA	MS. R S SADIAL MR. M R SODIAL	SC, CUSTOMS
21	<a href="#">Bail Appln./640/2025</a>	BABU PATAR <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MD IMRAN	PP, ASSAM
22	<a href="#">Bail Appln./641/2025</a> WITH CASE RECORD(SCANNED COPY)	RAVI SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. K MIRA MR. H A TALUKDAR	PP, ASSAM
23	<a href="#">Bail Appln./703/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	KHUPKHOLEN SINGSON <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
24	<a href="#">Bail Appln./872/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	MITHUN DEORI <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
25	<b>WITH</b> <a href="#">Bail Appln./874/2025</a>	AADITYA DEORI @ ADITYA DEORI <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
26	<a href="#">Bail Appln./883/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NIJAJ UDDIN @ NIAZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
27	<a href="#">Bail Appln./894/2025</a> WITH OFFICE NOTE, FIXED	CHRISTOFER ZOCHHUANA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
28	<a href="#">Bail Appln./1193/2025</a> BA 368/2025(D/O), BA 812/2025(D/O), FIXED	JAHEDUL ISLAM @ JAHED <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

**BAIL HEARING**



29	<a href="#">AB/3039/2024</a>	ABDUL LATIF SK <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR T H HAZARIKA MR. S ISLAM MR M CHETIA MR A HAWARI MR A RASHID MR. K ISLAM MR. D ROY	SC, CBI
30	<a href="#">AB/3233/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SRI BABALI BORAH @ DHRUBA BORAH <b>Versus</b> THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA TUN RAJKHOWA	PP, ASSAM
31	<a href="#">AB/3350/2024</a>	AKTABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
32	<a href="#">AB/3362/2024</a> WITH OFFICE NOTE	TUFAIL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
33	<a href="#">AB/27/2025</a> B/O	MAJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	T A LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM A S CHOUDHURY (R-2)
34	<a href="#">AB/169/2025</a> WITH CASE RECORD(SCANNED COPY)	AFTAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. J GHOSH	PP, ASSAM
35	<a href="#">AB/181/2025</a>	ABU WAHID @ HIRA <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN MR ROBIUL HOQUE	PP, ASSAM
36	<a href="#">AB/234/2025</a> FIXED	SRI AMRIT DAS @ PATIL <b>Versus</b> THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	MR. I BORTHAKUR(SPL PP, FOREST DEPT., ASSAM) PP, ASSAM
37	<a href="#">AB/516/2025</a> WITH CASE RECORD(SCANNED COPY)	MANJIL BASUMATARY @ MANJIL NARZARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI MR. R B GOHAIN	SPECIAL PP ASSAM
38	<a href="#">AB/526/2025</a> FIXED	KUMARESH KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
39	<a href="#">AB/556/2025</a> FIXED	BODRUZZAMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
40	<a href="#">AB/655/2025</a> FIXED	DHAJEN RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
41	<a href="#">AB/892/2025</a> FIXED	LAKHI KALITA <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM

**ORDERS**

42	<a href="#">I.A.(CrI.)/68/2025</a> BA 3723/2024(D/O) in Bail Appln./3723/2024	MD ABU TAHIR <b>Versus</b> THE STATE OF ASSAM	MR PARAM HANGKHA KONWAR	PP, ASSAM
43	<a href="#">CrI.Pet./73/2025</a> WITH LCR 1 FILE(SCANNED COPY), FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/597/2024</a> in CrI.Pet./73/2025	SYEDA AFRUZA AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/388/2025</a> in CrI.Pet./73/2025	MD. FARMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH MS. D B GOHAIN MR. S MAHANTA	PP, ASSAM
		SYEDA AFRUZA AHMED <b>Versus</b> THE STATE OF ASSAM	MR G R A MOTTAQUEE	MR H BARUAH PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,24th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1501/2025</a> FIXED, WITH LCR	MD AMAR ALI ALIAS AMAR ALI ALIAS OMAR ALI, <b>Versus</b> THE UNION OF INDIA	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
2	<a href="#">WP(C)/1837/2025</a> FIXED	MD. ABU BAKKAR SIDDIQUE <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/968/2025</a> in <a href="#">WP(C)/1837/2025</a>	MD. ABU BAKKAR SIDDIQUE <b>Versus</b> THE UNION OF INDIA AND 11 OTHERS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<b>ADMISSION</b>				
3	<a href="#">WP(C)/1098/2017</a> FIXED, WITH LCR	ANIL NARZARY <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	GA, ASSAM C.G.C. MR.B DEKA ASSTT.S.G.I.
4	<a href="#">WP(C)/5569/2018</a> FIXED, WITH LCR	LATIFAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	<a href="#">WP(C)/5640/2018</a> FIXED, WITH LCR	SABJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	<a href="#">WP(C)(Suo Moto)/1/2023</a> FIXED, WITH LCR	XXXXXX <b>Versus</b> IN RE- MD. ABDUL JABBAR @ JABBAR ALI	MR H K DAS SC, GHC	

7	<b>WITH</b> <a href="#">WP(C)/5407/2019</a>	NAZRUL HAQUE @ NURJUL HAQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. J M SULAIMAN MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	<a href="#">WA/242/2024</a> CAVT. NO.06132/024, FIXED, WITH OFFICE NOTE	THE BRAHMAPUTRA VALLEY FERILIZER CORPORATION LTD <b>Versus</b> BORNALI CHETIA AND 3 ORS	MR. M K CHOUDHURY MR. B SHARMA	MS S MOCHAHARI MR SISHIR DUTTA MR. S K CGC, FOR UNION OF INDIA) DY.S.G.I. FOR CAVEATOR MR. SIDHANT DUTTA
9	<b>WITH</b> <a href="#">WA/215/2024</a>  CAVT. NO. 04372/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PRANJAL DUTTA AND 3 ORS.	MR. A SARMA MR. K KALITA MS G SWAMI L SANGTAM	MR. S DIHINGIA FOR CAVEATOR
10	<b>WITH</b> <a href="#">WA/233/2024</a>  CAVT. NO. 06122/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PURABI LAHAN HANDIQUE AND 13 ORS.	MR. M K CHOUDHURY MR. B SHARMA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA DY.S.G.I. FOR CAVEATOR
<b>HEARING</b>				
11	<a href="#">WP(C)/3547/2020</a> WITH LCR	SHAHIDA @ SHAHIDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	<a href="#">WP(C)/3803/2020</a> WITH LCR	AKTAR ALI MOULABI @ AKTAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, NRC SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T SC, ELECTION COMMISSION. SC, F.T
13	<a href="#">WP(C)/3873/2020</a> WITH LCR	AMIRUDDIN SK. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D P CHALIHA MR M RANA MD. I AHMED	SC, NRC ASSTT.S.G.I. SC, ECI
14	<a href="#">WP(C)/3920/2020</a> WITH LCR	MD. MUKLES ALI @ MOKLIS ALI <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	<a href="#">WP(C)/4152/2020</a> WITH LCR	REJIYA KHATUN @ REJIYA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	<a href="#">WP(C)/4326/2020</a> WITH LCR	NEPAL MITRA @ NEPAL CHANDRA MITRA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,24th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 6**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**TO BE SPOKEN TO**

1	<a href="#">WP(C)/5356/2023</a> AT 10:30 A.M, BY SLIP	GANESH PRASAD YADAV <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK MR ARINDAM BARUAH	SC, F C I
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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">Mat.App./47/2017</a> CAVT. NO. 1085/2017 WITH LCR.	XXXXXXX <b>Versus</b> XXXXXXX	MR.G N SAHEWALLA MS.R CHOUDHURY MR.P DEKA MR.A CHETIA MR.M SAHEWALLA	MR.R ALI FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2808/2017</a> in Mat.App./47/2017	XXXXXXX <b>Versus</b> XXXXXXX	MR.G N SAHEWALLA MS.R CHOUDHURY MR.P DEKA MR.A CHETIA MR.M SAHEWALLA	MR.R ALI FOR CAVEATOR
2	<a href="#">Crl.A./205/2018</a> WITH LCR 4 FILES. P.B-2.	SMT BORMOTY PANGGENG <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND ANR	MR. M PERTIN MR. S K DEORI MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG MS. SOMILA MR. D KAMDUK MR. K DABI	MR. N N B CHOUDHURY (R) PP, A P
3	<a href="#">Crl.A./135/2019</a> WITH LCR 4 FILES. P.B-2.	SRI BIDHU BHUSAN DAS <b>Versus</b> MALAY DAS AND 5 ORS	MR. B P SINHA	MR. B M CHOUDHURY MR J DAS (R-1,2,4,5) MS. S. JAHAN, ADDL PP,ASSAM(R-6)
4	<a href="#">CRL.A(J)/93/2020</a> 5 Y 5 M 4 D.:WITH LCR 5 FILES. P.B-2. FIXED.	BIJOY KRISHNA <b>Versus</b> THE STATE OF ASSAM	MR H GUPTA (AMICUS CURIAE)	PP, ASSAM
5	<a href="#">CRL.A(J)/10/2022</a> 4 Y 0 M 23 D.:WITH LCR 4 FILES. P.B-2.	BABURAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	PP, ASSAM
6	<a href="#">CRL.A(J)/95/2022</a> 7 Y 11 M 3 D.:WITH LCR 4 FILES. P.B-2.	MAZAHARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A BEGUM	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/799/2022</a> in CRL.A(J)/95/2022	MAZAHARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A BEGUM	PP, ASSAM



7	<a href="#">CrI.A./319/2022</a> 2 Y 5 M 9 D :WITH LCR 4 FILES. P.B-2. FIXED.	KHANDAKAR MEZBAHUL ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	MRS DIPANJALI BORPUJARI (R-2) PP, ASSAM
8	<a href="#">CrI.A./335/2022</a> WITH LCR 3 FILES. P.B-2. FIXED.	MOSTAFIZUR RAHMAN @ MUSTAKIN @ KHUJU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS A BORAH MS. J GHOSH	MR A TEWARI, AMICUS CURIAE R2 PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(CrI.)/798/2022</a> <b>in</b> CrI.A./335/2022	MOSTAFIZUR RAHMAN @ MUSTAKIN @ KHUJU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. J GHOSH	MR A TEWARI, AMICUS CURIAE R2 PP, ASSAM
9	<a href="#">CrI.A./77/2024</a> WITH LCR 4 FILES. P.B-2.	JAFOR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A AHMED U U KHAN MS. B. HAZARIKA	MR. D P MANDAL (r-2) MR. L R MAZUMDER(R-2) MR. A ISLAM(R-2) MR E HUSSAIN(R-2) MR A.THAKURIA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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19)	MR J CHOPRA	30-04-2025	To	04-05-2025
20)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
21)	MR. S SARMA	21-04-2025	To	25-04-2025
22)	MR D K MISHRA	22-04-2025	To	24-04-2025
23)	MR B PRASAD	22-04-2025	To	24-04-2025
24)	MR P J BORAH	22-04-2025	To	24-04-2025
25)	MR. A K JAIN	22-04-2025	To	30-04-2025
26)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
27)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
28)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
29)	MR. L C DEY	24-04-2025	To	15-05-2025
30)	MS. S G BARUAH	23-04-2025	To	02-05-2025
31)	MR. P A AHMED	22-04-2025	To	03-05-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Thursday,24th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
1	<a href="#">WP(C)/1961/2025</a> FIXED	SURAJ CHAUHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R BORA MS R MEDHI	DY.S.G.I.
<b>- FOR ORDERS -</b>				
2	<a href="#">Cont.Cas(C)/155/2023</a> FIXED	DR. BHABEN CHOUDHURY <b>Versus</b> A. L. CHOUDHURY AND ANR	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	MR. B GOGOI SC, HEALTH AND F W
3	<a href="#">Cont.Cas(C)/382/2023</a> FIXED	DR. KUMARENDRA NATH <b>Versus</b> AVINASH P JOSHI AND ANR	MR. S SAIKIA	MR D DEKA (R2)
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
4	<a href="#">WP(C)/5461/2021</a> FIXED	BHANITA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MR. R SARMA	SC, PWD ROAD GA, ASSAM SC, AG SC, FINANCE
5	<b>WITH</b> <a href="#">WP(C)/5328/2021</a>	PROMOD CHANDRA KAKATI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. P K GOSWAMI MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AG SC, FINANCE SC, PWD
6	<a href="#">WP(C)/1084/2025</a> FIXED	LOHIT KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM SC, HEALTH
7	<a href="#">WP(C)/1967/2025</a> FIXED	SMT. PUTULI DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A D CHOUDHURY	GA, ASSAM SC, AG MR. S K MEDHI (SC,AG) SC, IRRIGATION SC, FINANCE
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
8	<a href="#">WP(C)/3056/2023</a> FIXED	GS 178624N YASHWANT SINGH JAMWAL AND 44 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	DR G J SHARMA MR M CHANDA MR S NATH	MR. U K GOSWAMI DY.S.G.I.
9	<a href="#">WP(C)/1949/2024</a> FIXED	NO. 14897250A SURESH KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	DR G J SHARMA MR S NATH MS. K DAS	MS. B SARMA DY.S.G.I.

10	<a href="#">WP(C)/4981/2024</a> FIXED	KANAI LAL CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	SC, PWD
11	<a href="#">WP(C)/5149/2024</a> FIXED	SANGHAMITRA SAHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR GAURAV R DUTTA MR A R BAROOAH	R C SANCHATI(R-4) MR. B D CHOWDHURY(R-3) G BAISHYA (R-3) MR S SANCHETI(R-4) MR. A SANCHETI (R-4) MR. U GOSWAMI(R-4) SC, HEALTH
12	<a href="#">WP(C)/5260/2024</a> FIXED	MAHENDRA NATH KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B RAMCHIARY MS A RAMCHIARY MS T RAMCHIARY MR. P J DAS	MR. R BORPUJARI MR. J K GOSWAMI SC, FINANCE
13	<a href="#">WP(C)/6309/2024</a> FIXED	PURNA SINDHU MUDOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
14	<b>WITH</b> <a href="#">WP(C)/6308/2024</a>	PANKAJ KAKOTY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
<b><u>BAIL HEARING (BA)</u></b>				
15	<a href="#">Bail Appln./1578/2024</a> WITH CASE RECORD(SCANNED COPY)	NURCHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<b><u>HEARING</u></b>				
16	<a href="#">WP(C)/6452/2022</a> PART-HEARD, FIXED	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
17	<b>WITH</b> <a href="#">WP(C)/2246/2012</a> CAVT. NO. 575/12	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR H K DAS MR H K DAS MR.A BARUAH MS D MAHANTA MR N K SARMA MR N K SARMA	MR.K N CHOUDHURY MR.A K PURKAYASTHA MS.S SEAL MR.M MAHANTA MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
18	<b>WITH</b> <a href="#">WP(C)/2613/2012</a> CAVT. NO. 575/2012	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR H K DAS MS D MAHANTA MR N K SARMA	MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
19	<b>WITH</b> <a href="#">WP(C)/5058/2022</a>	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.
20	<a href="#">WP(C)/6514/2014</a> FIXED	SMTI HANUFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR.R SARMA MR.U K NAIR MR.B TALUKDAR MR. S K DAS MR. S SHARMA MR. S SHARMA MS M BHUYAN MS M BHARATI	MR.B K SARMA SC, SOCIAL WELFARE
21	<a href="#">WP(C)/6613/2016</a> FIXED	ARUP DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MR.S K MEDHI ASSTT.S.G.I.

22	<b>WITH</b> <a href="#">WP(C)/6689/2016</a>	ABANI DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MRS P RAI MR U SARMA MR.H BEZBARUAH MS.R DUTTA	MR. B CHAKRAVARTY (C.G.C) ASSTT.S.G.I.
23	<b>WITH</b> <a href="#">WP(C)/6886/2016</a>	DHANANJAY CHAUHAN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. R MAZUMDAR MRS P RAI MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MR. S K MEDHI (C.G.C.) ASSTT.S.G.I.
24	<a href="#">WP(C)/508/2018</a> FIXED	BIJIT KUMAR RAY <b>Versus</b> THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM
25	<a href="#">WP(C)/470/2020</a> FIXED	MITHU NATH AND 28 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
26	<b>WITH</b> <a href="#">WP(C)/577/2020</a>	DIGANTA KUMAR DEKA AND 194 ORS. <b>Versus</b> THE STATE OF ASSAM AND 24 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/611/2020</a> in <a href="#">WP(C)/577/2020</a>	DIGANTA KUMAR DEKA AND 196 ORS. <b>Versus</b> THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
27	<b>WITH</b> <a href="#">WP(C)/2831/2021</a>	BIPLAB KUMAR MEDHI AND 251 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.
28	<b>WITH</b> <a href="#">WP(C)/6140/2021</a>	SADANANDA BORAH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, NRC SR. GA, ASSAM
29	<b>WITH</b> <a href="#">WP(C)/3148/2023</a>	JYOTI PRAKASH SURIN AND 99 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, NRC DY.S.G.I.
30	<a href="#">WP(C)/2090/2020</a>	CONSTABLE (GD) FORCE NO. 861241361 ATUL CHANDRA KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUAH MS. P K DEVI	MR. S S ROY, LEARNED CGC ASSTT.S.G.I.
31	<a href="#">WP(C)/4880/2021</a>	BHUPENDRA GOSWAMI <b>Versus</b> THE ASSAM CO-OPERATIVE APEX BANK LTD. AND 2 ORS.	MR. R C SAIKIA MR. M KALITA MS. N DEY MS N SHARMA	SC, APEX BANK

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025

9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
19)	MR J CHOPRA	30-04-2025	To	04-05-2025
20)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
21)	MR. S SARMA	21-04-2025	To	25-04-2025
22)	MR D K MISHRA	22-04-2025	To	24-04-2025
23)	MR B PRASAD	22-04-2025	To	24-04-2025
24)	MR P J BORAH	22-04-2025	To	24-04-2025
25)	MR. A K JAIN	22-04-2025	To	30-04-2025
26)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
27)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
28)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
29)	MR. L C DEY	24-04-2025	To	15-05-2025
30)	MS. S G BARUAH	23-04-2025	To	02-05-2025
31)	MR. P A AHMED	22-04-2025	To	03-05-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,24th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

**COURT NO: 11**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Crl.Rev.P./131/2025</a>	SNEHA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M HANDIQUE MS P BORA MR N AHMED T ALAM K K DAS	PP, ASSAM
2	<a href="#">Crl.Rev.P./132/2025</a>	REOSIL BASUMATARY <b>Versus</b> RITA HARDWARE STORE AND ANR	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
3	<a href="#">AB/750/2025</a>	MOHIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE R HUSSAIN MR A ISLAM	PP, ASSAM
<b>ADMISSION</b>				
4	<a href="#">Crl.Pet./223/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	DR. MANIK HUSSAIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N GAUTAM	MR. B K MAHAJAN (R-2) MR. A CHAUDHURY(R-2) MR. R A CHOUDHURY (R-2) MR. R A MAZUMDER(R-2) MR. R A MAZUMDER(R-2) PP, ASSAM
5	<a href="#">Crl.Pet./1234/2022</a> FIXED	PUTUL BORUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MS. S. PIENYU	MR. P N GOSWAMI, SC, EXCISE DEPTT. PP, ASSAM
<b>WITH</b>				
6	<a href="#">Crl.Pet./862/2016</a>	PUTUL BORUAH <b>Versus</b> THE STATE OF ASSAM	MS.S BHUYAN MR.R KALITA MR.R SALOI	PP, ASSAM
7	<a href="#">Crl.Pet./534/2024</a> WITH LCR 1 FILE(SCANNED COPY), B/O	SAIDUL HAQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	MR. S ROY (R-2) MR. M H LASKAR (R-2) M. HOSSAIN (R-2) PP, ASSAM
8	<a href="#">Crl.Pet./690/2024</a> WITH LCR 1 FILE(SCANNED COPY), B/O	SOFIKUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	MR. N MAHAJAN, AMICUS CURIAE (R-2) PP, ASSAM
9	<a href="#">Crl.Pet./1141/2024</a> FIXED	MAHBUBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AN ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	MR. D NATH (R-2) MS. M SHARMA (R-2) PP, ASSAM

**BAIL HEARING**

10	<a href="#">AB/614/2025</a> WITH OFFICE NOTE, FIXED	MD ABDUL HAI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MD IMRAN	PP, ASSAM
<b>ORDERS</b>				
11	<a href="#">Crl.Pet./963/2018</a> FIXED	PREMALATA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS F BEGUM MR. R ALI	PP, ASSAM
12	<a href="#">CRL.A(J)/113/2019</a> 7 Y 2 M 8 D :WITH LCR 2 FILES, P.B.-1, OFFICE NOTE, FIXED	ANANDA KHERUAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS, AMICUS CURIAE	DR. P AGARWAL, AMICUS CURIAE PP, ASSAM
13	<a href="#">I.A.(Crl.)/1273/2024</a> B/O <b>in</b> Crl.A./9856/2024 <b>WITH</b> <a href="#">Crl.A./9856/2024</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Crl.)/10004/2024</a> (Filing Number)	CHAMPA DEVI AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND ANR  CHAMPA DEVI AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND ANR  CHAMPA DEVI AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA   MS B R A SULTANA  MS B R A SULTANA	PP, ASSAM
14	<a href="#">Crl.L.P./14/2025</a> <b>in</b> Crl.A./2150/2025  <b>WITH</b> <a href="#">Crl.A./2150/2025</a> (Filing Number)	HEMADA PATHAK <b>Versus</b> THE STATE OF ASSAM  SMT HEMADA PATHAK <b>Versus</b> THE STATE OF ASSAM	DR G J SHARMA FOR LEGAL AID	PP, ASSAM
15	<a href="#">I.A.(Crl.)/43/2025</a> WITH LCR 5 FILES, OFFICE NOTE, B/O <b>in</b> Crl.A./17/2025  <b>WITH</b> <a href="#">Crl.A./17/2025</a>	BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR  BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY  MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	MR R DHAR (R-2) PP, ASSAM  MR B C MUCHAHARY(R-2) J DAS (R-2) PP, ASSAM
16	<a href="#">I.A.(Crl.)/198/2025</a> B/O <b>in</b> Crl.Rev.P./79/2025 <b>WITH</b> <a href="#">Crl.Rev.P./79/2025</a>  <b>WITH</b> <a href="#">I.A.(Crl.)/239/2025</a> <b>in</b> Crl.Rev.P./79/2025	HARSHA DAS <b>Versus</b> PRASANTA KUMAR DAS  PRASANTA KUMAR DAS <b>Versus</b> HARSHA DAS  PRASANTA KUMAR DAS <b>Versus</b> HARSHA DAS	MR. R ALI MR H A AHMED  MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA  MR. N HAQUE	M HUSSAIN
17	<a href="#">Crl.Pet./208/2025</a> FIXED	M/S SOMA GHOSH AND ANR <b>Versus</b> M/S TOPCEM INDIA	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	
18	<a href="#">Crl.Pet./216/2025</a> FIXED	SHRI MUKESH KUMAR, <b>Versus</b> SHRI SHIVAM PAUL,	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	

19	<a href="#">I.A.(CrI.)/227/2025</a> AB 249/2025(D/O) in AB/249/2025	MAHESH AGARWAL <b>Versus</b> AKSHAY GOYAL AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM
20	<a href="#">I.A.(CrI.)/228/2025</a> AB 251/2025(D/O), WITH OFFICE NOTE in AB/251/2025	DR DEEPAK SHARMA AND ANR <b>Versus</b> AKSHAY GOYAL AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM
21	<a href="#">CrI.Pet./351/2025</a> FIXED	SOLEMAN ANSARY @ ANSARI <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MR P DOLEY MS S JAIN	PP, ASSAM
<b>HEARING</b>				
22	<a href="#">RFA/60/2019</a> PART-HEARD, LCR FILE, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/1932/2019</a> in RFA/60/2019	S. DALBIR SINGH FLORA <b>Versus</b> S. PAL SINGH FLORA AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. N P BARUAH MR. D J MAHANTA
23	<a href="#">CrI.Rev.P./331/2009</a> WITH LCR 3 FILES, PAPER BOOK, FIXED	S. DALBIR SINGH FLORA <b>Versus</b> S. PAL SINGH FLORA AND 4 ORS BISHU MUKHERJEE and ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
24	<a href="#">CrI.Rev.P./474/2011</a> WITH LCR 4 FILES, FIXED	MADHU KALITA <b>Versus</b> THE STATE OF ASSAM	MR.M U MONDAL MS.M DAS MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	PP, ASSAM
25	<a href="#">CrI.A./89/2013</a> WITH LCR 1 FILE, OFFICE NOTE, FIXED	MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD. <b>Versus</b> DILIP KR. AGARWALLA	MR.M SARMA MS.I GOHAIN MS.S MAHAPATRA	MR. N DEKA, AMICUS CURIAE
26	<a href="#">CrI.Pet./337/2014</a> FIXED	PANKAJ KUMAR CHAKRABORTY and 2 ORS. <b>Versus</b> KAJOL SUTRADHAR	MR.S DEY MR.P SEN	MS.R HUSSAIN MR.M TALUKDAR MS.D KALITA MS.I SARMA MR.R K AGARWALA
27	<a href="#">CrI.Pet./870/2014</a> FIXED  <b>WITH</b> <a href="#">I.A.(CrI.)/1192/2024</a> in CrI.Pet./870/2014	MD. BABLI ALI and ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.P BHATTACHARYA MR.A MEDHI MS.M KALITA MR.A BHATTACHARYA	MR.D CHAKRABARTY(R-2) MR.S R BORUAH(R-2) PP, ASSAM
28	<a href="#">CrI.Pet./609/2016</a> FIXED	DR DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. <b>Versus</b> GUPTA HARDWARE PRIVATE LIMITED and 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MR.C S RAY(R- 1&2) MS.P BARUAH(R- 1&2) MR. D KAKOTI(R-1) PP, ASSAM MSS SENGUPTAR- 1and2 MS.P BORGOHAIN(R- 1&2)
29	<a href="#">CrI.Pet./188/2015</a>	DR. DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. <b>Versus</b> GUPTA HARDWARE PRIVATE LIMITED and 3 ORS	MR.M K CHOUDHURY DR.G LAL MRU SARMA MR.A N I HUSSAIN MRP BHARDWAJ MS.R BEGUM	MR.A GOYAL(R-1&2) MR.C S RAYR-1and2 MR.A CHOUDHURY(R-1&2) MR. D KAKOTI(R-1) PP, ASSAM MR.S SENGUPTA(R-1&2)



30	<b>WITH</b> <a href="#">Crl.Pet./608/2016</a>	DR DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. <b>Versus</b> GUPTA HARDWARE PRIVATE LIMITED and 3 ORS.	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MR.C S RAY(R-1&2) MS.P BARUAH(R- 1&2) MR. D KAKOTI(R-1) PP, ASSAM MS.P BORGOHAINR- 1and2 MSS SENGUPTA(R- 1&2)
31	<a href="#">Crl.A./117/2017</a> WITH LCR 4 FILES, P.B.-1, FIXED	SRI PANKAJ SHARMA <b>Versus</b> AVATAR SINGH and ANR	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA	MR Z KAMAR (R1) MR. S D PURKAYASTHA MR. P KATAKI (R1) MR.P J SAIKIA MR S P DAS MR S P DAS MR. N DAS (R1) MR.A K GUPTA MS.M KECHII ADDL PP,ASSAM
32	<a href="#">Crl.Pet./1178/2018</a> FIXED	MADAN GOPAL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. R BARTHAKUR	MR Z KAMAR (R2) MR. R R KAUSHIK (R2) PP, ASSAM
33	<a href="#">Crl.Pet./412/2019</a> FIXED	KULDEEP TOMAR <b>Versus</b> THE UNION OF INDIA	MR Z KAMAR MR. U CHOUDHURY	SC, NCB
34	<a href="#">Crl.Pet./928/2019</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	GOUTAM KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D P BORAH	MR A SHARMA PP, ASSAM
35	<a href="#">Crl.A./23/2021</a> WITH LCR 4 FILES, FIXED	ALBISH KHERIA <b>Versus</b> THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/48/2021</a> in Crl.A./23/2021	ALBISH KHERIA <b>Versus</b> THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
36	<a href="#">Crl.A./199/2022</a> 2 Y 8 M 29 D :WITH LCR 5 FILES, B/O	POBITRA GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MR. S K DEORI MS. T BEGUM MS. SOMILA	MR. S BISWAS (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
37	<a href="#">CRL.A(J)/41/2023</a> 2 Y 4 M 2 D :WITH LCR 6 FILES, B/O	DUBUL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/763/2023</a> in CRL.A(J)/41/2023	DUDUL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
38	<a href="#">Crl.Pet./231/2024</a> WITH LCR 1 FILE	FARHANA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
39	<b>WITH</b> <a href="#">Crl.Pet./222/2024</a>	AKLIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
40	<a href="#">Crl.Pet./406/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	MANARANJAN BRAHMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KATAKI MR J DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
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10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
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16)	R C SANCHATI	21-04-2025	To	05-05-2025
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18)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
19)	MR J CHOPRA	30-04-2025	To	04-05-2025
20)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
21)	MR. S SARMA	21-04-2025	To	25-04-2025
22)	MR D K MISHRA	22-04-2025	To	24-04-2025
23)	MR B PRASAD	22-04-2025	To	24-04-2025
24)	MR P J BORAH	22-04-2025	To	24-04-2025
25)	MR. A K JAIN	22-04-2025	To	30-04-2025
26)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
27)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
28)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
29)	MR. L C DEY	24-04-2025	To	15-05-2025
30)	MS. S G BARUAH	23-04-2025	To	02-05-2025
31)	MR. P A AHMED	22-04-2025	To	03-05-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,24th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH- II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/6120/2017</a> B/O	HEMANTA KUMAR ROY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MS.K DEVI MS.K DAS MS.R P BORAH	SC, BTC
<b>MOTION</b>				
2	<a href="#">WP(C)/1956/2025</a> FIXED	DR ABDUL MALIK AHMED <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY AND 5 ORS	MR. R MAZUMDAR A H AHMED	SC, AAU
3	<a href="#">WP(C)/2022/2025</a> FIXED	MD FARHAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR. U S BORA MR. D GOGOI	SC, HIGHER EDU SC, DIB. UNIVERSITY
<b>ADMISSION</b>				
4	<a href="#">WP(C)/5044/2017</a> FIXED	RAKHAL CHANDRA DEB <b>Versus</b> THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY
5	<a href="#">WP(C)/3879/2020</a> FIXED	SURAJ KUMAR DAS AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. J LASKAR (r- 1,2,5,6,8,16,17,18,20,21) MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
6	<b>WITH</b> <a href="#">WP(C)/3807/2019</a>	TARIQUE ANWAR LASKAR AND 83 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. S BANIK MR. R M DEKA MR. R M DEKA MD. A H LASKAR MS N MAHANTA MS N MAHANTA N GAUTAM N GAUTAM MR. H G HAZARIKA MR. H G HAZARIKA	SC, ELEM. EDU MR. S P BHATTACHARJEE(R-2) MR. S D PURKAYASTHA (R- 6) MR. S. BORA (SC, SSA, ASSAM) MS S.S.BORA (R- 6)
7	<b>WITH</b> <a href="#">WP(C)/7274/2021</a>	SAFATUN NESSA BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N H LASKAR MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA
8	<b>WITH</b> <a href="#">WP(C)/5818/2023</a>	PRIYANKA UPADHAYAYA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K MIRA MS. L WAJEEDA	SC, ELEM. EDU SC, SSA

9	<b>WITH</b> <a href="#">WP(C)/1260/2024</a>	RATHI KANTA DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. M DAS	SC, ELEM. EDU MR. S D PURKAYASTHA (R-4) MS S.S.BORA(R-4) SC, SSA
10	<a href="#">WP(C)/6331/2022</a> FIXED	BINOD KARMAKAR AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/1127/2025</a> in WP(C)/6331/2022	THE AXOM SARBA SIKSHA ABHIJAN MISSION <b>Versus</b> BINOD KARMAKAR AND ORS	MR K K MAHANTA (Sr. Advocate) MR P NAYAK MS. A BORTHAKUR MS P BARUAH	MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma
11	<a href="#">WP(C)/7163/2023</a> FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, FINANCE
12	<b>WITH</b> <a href="#">WP(C)/5045/2022</a>	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, HIGHER EDU GA, ASSAM SC, FINANCE
13	<b>WITH</b> <a href="#">WP(C)/1785/2023</a>	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, FINANCE
14	<a href="#">WP(C)/1735/2024</a> CAVT. NO.03282/024, FIXED	ANOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) MR N ALAM T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC FOR CAVEATOR
15	<b>WITH</b> <a href="#">WP(C)/1736/2024</a> CAVT. NO. 03282/024,	MRIGENDRA NATH KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
16	<b>WITH</b> <a href="#">WP(C)/1856/2024</a>	KESHAB KALITA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, BTC
17	<b>WITH</b> <a href="#">WP(C)/1991/2024</a>	MINATI DAS RAJBONGSHI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 36 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MRS. K DEVI(R-18,35,36) P HAZARIKAR- 7,8,9,10,12,13,16,19,20,21,27) MR. P K DAS(R- 24,26,28,29,30,31,32,33,34) MR. J KALITA (R-22,23,25) MD A RAHMAN (R-37) MR P BHARDWAJR- 7,8,9,10,12,13,16,19,20,21,27) MS. A KHATUN (R-37) T CHAKMA(R- 7,8,9,10,12,13,16,19,20,21,27) SC, SEC. EDU. SC, BTC SC, FINANCE
18	<b>WITH</b> <a href="#">WP(C)/2339/2024</a>	ANANTA KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S Ali MD S HUSSAIN MR K DAS	P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC
19	<a href="#">WP(C)/6741/2024</a> FIXED	BILAYET HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR. S R BARBHUIYA (R-4) SC, SEC. EDU. SC, FINANCE

#### BAIL HEARING

20	<a href="#">AB/694/2025</a> WITH CASE RECORD(SCANNED COPY)	NUR SODAGAR @ GUDU MIAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
<b>ORDERS</b>				
21	<a href="#">CRP/94/2024</a> CAVT. NO.08342/024, PART-HEARD, FIXED	M/S DOLOO TEA CO. (INDIA) LTD., <b>Versus</b> M/S. MANISH TEA COMPANY	MR. P KHATANIAR MR G KHANDELIA MR. K DEKA MR R PAUL	MR J C GAUR FOR CAVEATOR
22	<a href="#">CRP(IO)/89/2025</a> CAVT. NO.012620/25,N PART-HEARD, FIXED	INTERNAL COMMITTEE OF YES BANK LTD <b>Versus</b> SRI PARTHA PRATIM GOSWAMI	MEHDI ALAM MR A S DEKA MR. A IKBAL MS S SIDDIQUA	MR A CHOWDHURY (R-1) FOR CAVEATOR MR. A DEKA
23	<a href="#">Review.Pet./90/2024</a> IN WP(C)/462/2020 (D/O), FIXED	THE DIRECTOR OF SECONDARY EDUCATION ASSAM <b>Versus</b> MARJAN BEGUM	MR B KAUSHIK MS K DAS	MR. I H LASKAR (R-1) MR. P K DEKA (R-1) MD. S ALOM (R-1) MR. M S ALAM (R-1) MR. R. KARIM (R-1)
24	<a href="#">I.A.(Civil)/762/2025</a> FIXED in WP(C)/5603/2024	PROFESSOR RAKHEE KALITA MORAL <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG (A AND E) SC, AG (A AND E) MR. P D NAIR (R-3,4)
	<b>WITH</b> <a href="#">WP(C)/5603/2024</a>	PROFESSOR RAKHEE KALITA MORAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, COTTON UNIVERSITY SC, COTTON UNIVERSITY MR. P D NAIR (R-3,4)
<b>HEARING</b>				
25	<a href="#">MFA/68/2015</a> CAVT. NO. 1221/2015 PART-HEARD, WITH CAVT. 1221/2015, WITH LCR (ONE FILE), B/O	UNION OF INDIA and ANR <b>Versus</b> M/S MANAS SALT IODISATION INDUSTRIES LTD	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR.A GOYAL FOR CAVEATOR
26	<a href="#">MFA/74/2017</a> WITH CAVT. 1747/2016, WITH LCR (ONE FILE) CAVT. NO. 1747/2016	UNION OF INDIA and ANR <b>Versus</b> M/S DINESH SALES CORPORATION	MS.R BARUAH MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.M ACHARYYA MS.U CHAKRABORTY	MR.K P MAHESWARI FOR CAVEATOR
27	<a href="#">MACApp./125/2021</a> PART-HEARD, WITH LCR, FIXED	M/S NEW INDIA ASSURANE CO. LTD. <b>Versus</b> SMTI CHAMPA LAHKAR and 2 ORS,	MS.L SHARMA MR. K K BHATTA MR.J JOHN	MR. P GOHAIN (R-1) MS K BORAH (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/952/2021</a> in MACApp./125/2021	M/S NEW INDIA ASSURANE CO. LTD. <b>Versus</b> SMTI CHAMPA LAHKAR and 2 ORS,	MS.L SHARMA MR. K K BHATTA MR.J JOHN	MR. P GOHAIN (R-1) MR. A K GUPTA (R-1) MS K BORAH (R-1)
28	<a href="#">Crl.Rev.P./230/2014</a> WITH LCR 19 FILES	DIRECTOR, C.B.I <b>Versus</b> RIPUN BORA and 2 ORS	MR.P N CHOUDHURY MR. R K D CHOUDHURY (DY .S.G.I.) SC, CBI	MR.A M BORA MR.A M BORA MR. A CHAUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN MR.N BORAH
29	<a href="#">WP(C)/430/2024</a>	BAPAN CH BARMAN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, EDU
	<b>WITH</b> <a href="#">WP(C)/422/2024</a>	KAMESWAR KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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24)	MR P J BORAH	22-04-2025	To	24-04-2025
25)	MR. A K JAIN	22-04-2025	To	30-04-2025
26)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
27)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
28)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
29)	MR. L C DEY	24-04-2025	To	15-05-2025
30)	MS. S G BARUAH	23-04-2025	To	02-05-2025
31)	MR. P A AHMED	22-04-2025	To	03-05-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**2:00 PM to 4:45 PM**

**[ For Thursday,24th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I**

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">MACApp./607/2017</a> PART-HEARD, WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. <b>Versus</b> BINA DEVI and ANR.	MR.R C PAUL MS.S ROY	MR. R C PAUL (R1) MR. S P CHOUDHURY (R1) MR. A S DHILLON (R1)
<b>ADMISSION</b>				
2	<a href="#">WP(C)/6765/2019</a>	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
3	<a href="#">WP(C)/745/2023</a>	RAJU BRAHMAGIRI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	GA, ASSAM MR SARFRAZ NAWAZ (r-6,7) SC, GHC
4	<a href="#">WP(C)/4888/2023</a>	ASSAM (BHORELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
	<b>WITH</b> <a href="#">I.A.(Civil)/3141/2023</a> <b>in</b> WP(C)/4888/2023	ASSAM (BHORELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
5	<a href="#">WP(C)/806/2024</a>	BIPUL KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	SC, AG (A AND E) GA, ASSAM MR G BAISHYA SC, GHC SC, FINANCE
6	<a href="#">WP(C)/1393/2024</a> FIXED	ANJU PRASAD <b>Versus</b> THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, GHC
7	<a href="#">WP(C)/5600/2024</a> FIXED	GAUTAM KUMAR DAS AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N BARUAH	GA, ASSAM SC, GHC SC, FINANCE

8	<a href="#">WP(C)/5851/2024</a> FIXED	PROBITRA SONOWAL <b>Versus</b> THE GAUHATI HIGH COURT AND 7 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	MR. K GOGOI (R-6,7,8) MS. P BORAH(R-6,7,8) SC, GHC
9	<a href="#">WP(C)/7066/2024</a>	DILIP KUMAR DEVASARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	GA, ASSAM SC, AG SC, FINANCE SC, GHC
10	<a href="#">WP(C)/590/2025</a> FIXED	DIPU MANI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R SARMAH MS. M PAUL	MR. SURAJIT DAS(R-6) GA, ASSAM MS. A MEDHI(R-6) MS. D SONOWAL(R-6) A W AMAN(R-6) MR. R A CHOUDHURY (R-6) MR SARFRAZ NAWAZ(R-6) MD A RAHMAN(R-6) SAMIM RAHMAN (R-6) SC, GHC

#### **ORDERS**

11	<a href="#">CRP(IO)/69/2023</a> FIXED	SAI CONSTRUCTIONS AND ANR. <b>Versus</b> KALPANA DEY AND ANR	MR. SAILENDRA DEKA MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR. T BARUAH MR. T BARUAH MR. S J SARMAH MS A DAS
12	<a href="#">WP(C)/2118/2024</a>	KHAGEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
13	<a href="#">WP(C)/4004/2024</a>	KAMKHOLUN LHOJEN <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS	MR. R BORA MS R MEDHI MR. S UDDIN	GA, ASSAM SC, GHC
14	<a href="#">WP(C)/6777/2024</a> FIXED	RANJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM MR H K DAS, SC GHC
15	<a href="#">I.A.(Civil)/532/2025</a> CONT.CASE(C) 557/2023(D/O) in Review.Pet./1175/2025 <b>WITH</b> <a href="#">Review.Pet./1175/2025</a> (Filing Number)	SHRI BASDEO <b>Versus</b> RAJA BAISHYA  SHRI BASDEO <b>Versus</b> SRI RAJA BAISHYA	MR. S P ROY JYOTISH DAS MS. V RAI  JYOTISH DAS	
16	<a href="#">I.A.(Civil)/972/2025</a> in WP(C)/304/2024  <b>WITH</b> <a href="#">WP(C)/304/2024</a>	PARAMESH SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.  PARAMESH SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R SARMA A H CHOUDHURY  MR. T DEURI MR. R SARMA	GA, ASSAM SC, FINANCE SC, GHC  GA, ASSAM SC, AG SC, FINANCE SC, GHC

#### **STAY VACATING**

17	<a href="#">I.A.(Civil)/427/2025</a> in WP(C)/6669/2024  <b>WITH</b> <a href="#">WP(C)/6669/2024</a>	SANKAR DAS <b>Versus</b> THE STATE OF ASSAM AND ORS  PARVEZ ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN( MR A K DAS  MR. S C BISWAS MR H ROHMAN	GA, ASSAM S C BISWAS SC, GHC  GA, ASSAM MR. M KHAN(R-6) MR A K DAS (R-6) SC, GHC
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#### **HEARING**



18	<a href="#">WP(C)/6653/2014</a>	SUKHAMAY DEY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)
19	<a href="#">MACApp./49/2016</a> WITH LCR, FIXED	SMT ANITA CHANDA and 2 ORS <b>Versus</b> M/S M.K.D. CARRYING CORPORATION and 4 ORS	MR.B K JAIN MS.D PHUKAN MS.M DASGUPTA	MS. R D MOZUMDAR MR.A J SAIKIA(R-3) MR.U K DUTTA(R-3) MR.B KAKATI R-3 MS. C MOZUMDAR MR. S P SHARMA MR.K BORA(R-3)
20	<a href="#">WP(C)/419/2023</a> FIXED	SMITA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. S D ROY MS. J GAYAN MR. R K SARMA	SC, FINANCE GHC

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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31)	MR. P A AHMED	22-04-2025	To	03-05-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,24th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II,IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./415/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHAKEDUL HAQUE @ CHHAKEDUL HAQUE <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. A T SARKAR AMINUR RAHMAN	SC, NCB
2	<b>WITH</b> <a href="#">Bail Appln./427/2025</a>	CHAKEDUL HAQUE @ CHHAKEDUL HAQUE <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. A T SARKAR	SC, NCB
3	<a href="#">Bail Appln./521/2025</a> WITH CASE RECORD(SCANNED COPY)	GULENUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">I.A.(CrI.)/1266/2024</a> BA 3126/2024(D/O), FIXED <b>in</b> <a href="#">Bail Appln./3030/2024</a> <b>WITH</b> <a href="#">Bail Appln./3030/2024</a>	JITEN DEKA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. M MORE	PP, ASSAM
5	<a href="#">I.A.(CrI.)/384/2025</a> WITH CASE RECORD(SCANNED COPY) <b>in</b> <a href="#">Bail Appln./465/2025</a> <b>WITH</b> <a href="#">Bail Appln./465/2025</a>	JAMIR ALI ALIAS JOMIR <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
		JAMIR ALI @ JOMIR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. R ALI MR. A M KHAN MR T T MONI MR S PRODHANI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1983/2025</a> FIXED	GOPESH KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	MS. M BARMAN, GA, ASSAM SC, HEALTH
2	<a href="#">WP(C)/2007/2025</a> FIXED	SHAIL BEHARI TIWARI <b>Versus</b> UNION OF INDIA AND ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY B SAHA S J KALITA	SC, GST DY.S.G.I.
<b>ADMISSION</b>				
3	<a href="#">Crl.Pet./1134/2018</a> FIXED	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. J ABBAS	PP, ASSAM
4	<a href="#">WP(C)/2988/2021</a> FIXED	AROFA AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
5	<b>WITH</b> <a href="#">WP(C)/3310/2021</a>	ABDUL SABUR AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. K K PARASAR (R-1) ASSTT.S.G.I.
6	<a href="#">WP(C)/4047/2021</a> WITH WP(C)/2032/2012 (D/O), FIXED	JALAL UDDIN AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS MR. J M SULAIMAN	GA, ASSAM SC, FOREST
7	<b>WITH</b> <a href="#">WP(C)/4078/2021</a>	JAMIR UDDIN AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, FOREST
8	<a href="#">WP(C)/3438/2022</a> FIXED	M/S T K ENGINEERING CONSORTIUM PVT LTD <b>Versus</b> NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD. AND 4 ORS	MR. D MOZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	MR. J KALITA (R-6) MR SOHAING(R-6) SC, NHIDC

9	<a href="#">WP(C)/6203/2023</a> FIXED	MD. AYUB KHAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR. R K BHATRA (R-2) MR T H HAZARIKA (r-6) MR M CHETIA (r-6) MS P HUJURI (R-2) MR A RASHID (r-6) MR. K ISLAM (r-6) D ROY SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1026/2025</a> <b>in</b> WP(C)/6203/2023	AYUB KHAN AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR. R K BHATRA SC, REVENUE SC, NEDFI
10	<a href="#">WP(C)/6435/2023</a> FIXED	RAJENDRA KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D DEKA	GA, ASSAM MR H K J AHMED (R4) MR S N KRISHNATRAYA (R4)
11	<a href="#">WP(C)/682/2025</a> CAVT. NO.005820/25,N FIXED	HAFSANA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. H ISLAM	SC, CO OP MR. M KHAN MR A K DAS MS J AKTAR FOR CAVEATOR
<b>HEARING</b>				
12	<a href="#">WP(C)/5344/2013</a> CAVT. NO. 756/2013	BARPETA ZILA ANUSUSIT JATI PARISHAD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR R DHAR, SC, TRIABALS AFFAIRS (P) MR.A M KHAN MR.P A AHMED MR. C. SARMA, SC, SOCIAL JUSTICE AND EMPOWERMENT FOR CAVEATOR
13	<a href="#">WP(C)/2567/2015</a>	SMTI. JINU DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.S C BISWAS MR.U DUTTA MS.K L R YANTHAN MR.D HAZARIKA MR. S BISWAS	GA, ASSAM MR. K GOGOI ASSTT.S.G.I.
14	<a href="#">WP(C)/2786/2016</a>	D2S INFRASTRUCTURES PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. M MORE MR.P K SHARMA	MR.S P CHOUDHURY MS.M SHARMA(R- 3-5) ASSTT.S.G.I. MR M K ROY(R- 3-5) MR.M SHARMA(R-3-5) SC, C.G.C.
15	<a href="#">WP(C)/5960/2017</a> FIXED	UCO BANK <b>Versus</b> ASSAM FINANCIAL CORPORATION	MR.M SHARMA	MR P K KALITA MS. T GOSWAMI SC, AFC
16	<a href="#">WP(C)/8036/2018</a>	DEBABRATA SAIKIA <b>Versus</b> THE STATE OF ASSAM 4 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUIYA	GA, ASSAM (R1TO4)
17	<a href="#">WP(C)/742/2021</a>	STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR SISHIR DUTTA (R2) MR. D C BORAH MS M BORCHETIYA (R2) MR S DUTTA (R2) ASSTT.S.G.I. MR. SIDHANT DUTTA (R2)

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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1235/2025</a>	ASHRAFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM A A AHMED MR. A W MONDAL	PP, ASSAM
2	<a href="#">Bail Appln./1236/2025</a>	PANKAJ CHETRI <b>Versus</b> THE STATE OF ASSAM	MR. N UPADHAYAY A B T HAQUE	PP, ASSAM
3	<a href="#">Bail Appln./1243/2025</a>	ANANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
4	<a href="#">Bail Appln./1244/2025</a>	RAJU SHANKHARE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR J ABEDIN	PP, ASSAM
<b>MOTION</b>				
5	<a href="#">AB/2797/2024</a> FIXED	MOJMNUN NEHAR TAPADAR <b>Versus</b> THE STATE OF ASSAM,	MR. A H M R CHOUDHURY	PP, ASSAM
6	<a href="#">AB/918/2025</a>	ABDUL MALEK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
7	<a href="#">AB/919/2025</a>	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
8	<a href="#">AB/920/2025</a>	NIJAM UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
9	<a href="#">AB/921/2025</a>	JIAUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
10	<a href="#">AB/923/2025</a>	ABDUL BAREK AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR. KHAIRUL ISLAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
11	<a href="#">Bail Appln./282/2025</a> FIXED	JOYDEV MAJUMDER @ JAYDEV MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA M K DEB B C SANGTAM P GANDHIYA	PP, ASSAM

12	<a href="#">Bail Appln./452/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROBIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N ALAM MR N J DAS	PP, ASSAM
13	<a href="#">Bail Appln./860/2025</a> FIXED	SIDDEK ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
14	<a href="#">Bail Appln./866/2025</a> FIXED	AMULYA CHANDRA RAJBANSHI ALIAS BHAITI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL	PP, ASSAM
15	<a href="#">Bail Appln./1090/2025</a> FIXED	ASHRAFUL ISLAM @ ASHRAFUL SIKDAR <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN P DEY	PP, ASSAM

**BAIL HEARING**

16	<a href="#">AB/3425/2024</a> FIXED	SARIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	MR F Z MAZUMDER (INFORMANT) PP, ASSAM
17	<a href="#">AB/137/2025</a> WITH CASE RECORD(SCANNED COPY)	SANJAY KALITA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
18	<a href="#">AB/290/2025</a> FIXED	SUDHIR KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
19	<a href="#">AB/358/2025</a> FIXED	NIRMAL PAYENG <b>Versus</b> THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE MR. D KULI	PP, ASSAM
20	<a href="#">AB/398/2025</a> FIXED	JINTU ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
21	<a href="#">AB/499/2025</a> FIXED	MUKUT MOSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
22	<a href="#">AB/599/2025</a> FIXED	NEKIBUDDIN AHMED ALIAS RUBUL AHMED <b>Versus</b> THE STATE OF ASSAM	MS. J PAUL	PP, ASSAM
23	<a href="#">AB/608/2025</a> FIXED	SAJIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
24	<a href="#">AB/611/2025</a> FIXED	AJIT BARUAH <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
25	<a href="#">AB/618/2025</a> FIXED	MANABENDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
26	<a href="#">AB/667/2025</a> FIXED	MUSTAFA AHMED ANDI 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI B ALI SK MR P SONOWAL	PP, ASSAM
27	<a href="#">AB/739/2025</a> FIXED	HAFIZUR RAHMAN MONDAL @ HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
28	<a href="#">AB/819/2025</a> FIXED	ABU BAKKAR @ ABU BAKKAR SIDDIQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN P DEY	PP, ASSAM



29 [AB/888/2025](#)  
FIXED

UTTAM KUMAR PRODHANI  
**Versus**  
THE STATE OF ASSAM

MR. M HUSSAIN  
MR. R I MONDAL  
MR A.K. MOLLAH

PP, ASSAM

**ORDERS**

30 [I.A.\(CrI.\)/537/2020](#)  
AB 4412/2019(D/O), FIXED  
in AB/4412/2019

THE STATE OF ASSAM  
**Versus**  
ASURUDDIN ALI @ ASIRUDDIN

ADDL PP,ASSAM

MR S H SIKDAR  
MR M HOQUE

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
19)	MR J CHOPRA	30-04-2025	To	04-05-2025
20)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
21)	MR. S SARMA	21-04-2025	To	25-04-2025
22)	MR D K MISHRA	22-04-2025	To	24-04-2025
23)	MR B PRASAD	22-04-2025	To	24-04-2025
24)	MR P J BORAH	22-04-2025	To	24-04-2025
25)	MR. A K JAIN	22-04-2025	To	30-04-2025
26)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
27)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
28)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
29)	MR. L C DEY	24-04-2025	To	15-05-2025
30)	MS. S G BARUAH	23-04-2025	To	02-05-2025
31)	MR. P A AHMED	22-04-2025	To	03-05-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,24th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1050/2025</a> B/O	ABU MD FAIZ AHMED <b>Versus</b> THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM
2	<a href="#">Bail Appln./1201/2025</a> B/O	PRADIP BISWAS (DRIVER) AND ANR <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA MS K BORAH	PP, ASSAM
3	<a href="#">Bail Appln./1234/2025</a>	ABID JOYNALUDDIN <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
4	<a href="#">Bail Appln./1238/2025</a>	AMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	<a href="#">Bail Appln./1241/2025</a>	MD RAJIKUL ISLAM@ RAJIKUL ISALAM <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
6	<a href="#">Bail Appln./1242/2025</a>	MANTU TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
7	<a href="#">Bail Appln./1245/2025</a>	SELIM UDDIN @ ABDULLA <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
8	<a href="#">Bail Appln./1246/2025</a>	RAVI KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
9	<a href="#">Bail Appln./3043/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD NOOR MOHAMMAD <b>Versus</b> THE STATE OF ASSAM	MS M SAHOO N NEOG L BANIK MS. S KAUR MR. N N JHA	PP, ASSAM
10	<a href="#">Bail Appln./3969/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAHANGIR ALAM <b>Versus</b> THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
11	<a href="#">Bail Appln./512/2025</a> FIXED	HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

12	<a href="#">Bail Appln./726/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	SHORIF UDDIN @ SHORIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M ALI MR. M R Z CHOUDHURY MR J. E. SARKAR H R KHAN	MR. N MAHAJAN, (AMICUS CURIAE, R-2) PP, ASSAM
13	<a href="#">Bail Appln./740/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	RIYAJUL SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A Z AHMED MR. A KHALEK	DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
14	<a href="#">Bail Appln./838/2025</a> WITH OFFICE NOTE, FIXED	ABDUL MALEK <b>Versus</b> THE STATE OF ASSAM	MR. S RAHMAN	PP, ASSAM
15	<a href="#">Bail Appln./846/2025</a> WITH OFFICE NOTE, FIXED	AMINUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	PP, ASSAM
16	<a href="#">Bail Appln./1015/2025</a> FIXED	SOM PRASAD SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BORDOLOI MR. R K MAHANTA	PP, ASSAM
17	<a href="#">Bail Appln./1025/2025</a> FIXED	SANJU DAS <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
18	<a href="#">Bail Appln./1029/2025</a>	BINIT MAJUMDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
19	<a href="#">Bail Appln./1054/2025</a> FIXED	NEKIBUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
20	<a href="#">Bail Appln./1070/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAHAJ UDDIN LASKAR @ BAPAN HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
21	<a href="#">Bail Appln./1085/2025</a> WITH OFFICE NOTE, FIXED	ROFIQUL HOQUE BEPARI @ RASHIDUL HOQUE BEPARI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
22	<a href="#">Bail Appln./1088/2025</a> WITH OFFICE NOTE, FIXED	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
23	<a href="#">Bail Appln./1156/2025</a> FIXED	MD ROIJUDDIN @ ROHIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
<b>BAIL HEARING</b>				
24	<a href="#">AB/143/2025</a> FIXED	SHUKKUR ALI @ SUKUR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S. ALOM	PP, ASSAM
25	<a href="#">AB/613/2025</a>	AMIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
26	<a href="#">AB/630/2025</a> FIXED	SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
27	<a href="#">AB/632/2025</a> FIXED	ABDUL WADUD ALI SK @ WADUR ALI SK <b>Versus</b> THE STATE OF ASSAM	MD. A H LASKAR MR. A T H AHMED	PP, ASSAM
28	<a href="#">AB/646/2025</a> FIXED	MONOWAR HUSSAIN MONDAL @ MONOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M HOQUE	PP, ASSAM
29	<a href="#">AB/650/2025</a> FIXED	SHRI BATUL SINHA @ SHRI SUSHANTA SINHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR B SINHA MR. H ISLAM	PP, ASSAM
30	<a href="#">AB/689/2025</a> FIXED	DR FARID KHAN <b>Versus</b> THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM

31	<a href="#">AB/715/2025</a> FIXED	ABDUL JOHIR ALIAS ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. N ISLAM	PP, ASSAM
32	<a href="#">AB/733/2025</a> FIXED	BRAJ KISHORE <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	PP, ASSAM
33	<a href="#">AB/791/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	PARVEZ ALOM @ PARVEJ ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR	TAWHID LASKAR MS. BANSHIKA PODDER A BORBHUYAN	PP, ASSAM
<b>HEARING</b>				
34	<a href="#">W.P.(CrI.)/29/2023</a> WITH LCR	MONURANJAN NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MS P AGARWAL MR. B J DAS	MR B P BORAH (r-2) MR P J DUTTA (r-2) A KALITA (r-2) MISS. J GOGOI (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
19)	MR J CHOPRA	30-04-2025	To	04-05-2025
20)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
21)	MR. S SARMA	21-04-2025	To	25-04-2025
22)	MR D K MISHRA	22-04-2025	To	24-04-2025
23)	MR B PRASAD	22-04-2025	To	24-04-2025
24)	MR P J BORAH	22-04-2025	To	24-04-2025
25)	MR. A K JAIN	22-04-2025	To	30-04-2025
26)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
27)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
28)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
29)	MR. L C DEY	24-04-2025	To	15-05-2025
30)	MS. S G BARUAH	23-04-2025	To	02-05-2025
31)	MR. P A AHMED	22-04-2025	To	03-05-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,24th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">RSA/11/2025</a>	RITUPARNA BAISHYA SAUD <b>Versus</b> ARYA VIDYAPEETH COLLEGE AND ORS	MR. N N JHA MR. M BERIA MR. M UDDIN MS M SAHOO	
2	<a href="#">Bail Appln./1080/2025</a>	SRI KAMAL KANTA RAY <b>Versus</b> THE UNION OF INDIA	MR. N N B CHOUDHURY MR P H KONWAR MS. K DEY	SC, NCB
<b>MOTION</b>				
3	<a href="#">AB/860/2025</a> FIXED	MOJIBOR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
<b>ADMISSION</b>				
4	<a href="#">CRP/95/2024</a> FIXED	BADAL ROY <b>Versus</b> SANJOY PAUL AND ANR.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. D CHAKRABARTY (R1) MS D.CHAKRABARTY (R1)
<b>BAIL HEARING (BA)</b>				
5	<a href="#">Bail Appln./3801/2024</a> PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	SUMI BORAH <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN MS. H HAZARIKA	PP, ASSAM
<b>WITH</b>				
6	<a href="#">Bail Appln./430/2025</a>	BISHAL PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MR. P DAS MR. M S HUSSAIN	PP, ASSAM
7	<a href="#">Bail Appln./288/2025</a> WITH CASE RECORD(SCANNED COPY)	KUTUB UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
8	<a href="#">Bail Appln./381/2025</a> WITH LCR (SCANNED COPY), OFFICE NOTE, FIXED	SUKH DEV <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM
9	<a href="#">Bail Appln./388/2025</a> WITH LCR (SCANNED COPY), OFFICE NOTE, FIXED	HAPPY SINGH <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM
10	<a href="#">Bail Appln./424/2025</a> WITH CASE RECORD(SCANNED COPY)	SAYED RAJUL ALI @ RAJUL ALI @ RAJU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE	PP, ASSAM

11	<a href="#">Bail Appln./1111/2025</a> WITH OFFICE NOTE, FIXED	NEILHING DOUNGEL <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY A S PRODHANI	S. TALUKDAR PP, ASSAM
<b>BAIL HEARING</b>				
12	<a href="#">AB/610/2025</a> FIXED	RAJIB HUSSAIN LASKAR @ RAJIB HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
<b>ORDERS</b>				
13	<a href="#">I.A.(Civil)/1857/2023</a> in RSA/182/2016 (D/O), WITH LCR, FIXED in RSA/182/2016	ON THE DEATH OF JOYDEV DUTTA <b>Versus</b> SRI BADAL CH. PAUL and 3 ORS	MR. R P SARMAH MR. D MAZUMDAR MR. D DOLEY MR. S BISWAS MR C GOGOI MS A DEKA	MS. S D GUPTA (r-2 to 4) MS S DASGUPTA (r-2 to 4)
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1858/2023</a>	ON THE DEATH OF JOYDEV DUTTA <b>Versus</b> SRI BADAL CH. PAUL and 3 ORS	MR. D MAZUMDAR MR. S BISWAS MR C GOGOI	MS S DASGUPTA
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1859/2023</a>	ON THE DEATH OF JOYDEV DUTTA <b>Versus</b> SRI BADAL CH. PAUL and 3 ORS	MR. D MAZUMDAR MR. S BISWAS MR C GOGOI	MS S DASGUPTA
14	<a href="#">I.A.(Civil)/2819/2023</a> FIXED in RSA/8276/2023	NUMALIGARH REFINERY LTD. AND ANR. <b>Versus</b> BALIRAM SINGH AND ANR.	MR. S S ROY MS. S KAKATI MS. M. KONYAK. W	MR G N SAHEWALLA (R-1) MR. N SHARMA (R-1) B K SINGHA (R-1)
<b>WITH</b>				
	<a href="#">RSA/8276/2023</a> (Filing Number)	NUMALIGARH REFINERY LTD. AND ANR. <b>Versus</b> BALIRAM SINGH AND ANR. A	MR. S S ROY	
<b>WITH</b>				
	<a href="#">I.A.(Civil)/8277/2023</a> (Filing Number)	NUMALIGARH REFINERY LTD. AND ANR. <b>Versus</b> BALIRAM SINGH AND ANR. A	MR. S S ROY	
15	<a href="#">CO/16/2024</a> WITH LCR, FIXED in MACApp./578/2017	MAYURI SAIKIA AND 2 ORS <b>Versus</b> M/S UNITED INDIA INSURANCE CO LTD AND 3 ORS	MR. S BANIK	MR. A J SAIKIA
<b>WITH</b>				
	<a href="#">MACApp./578/2017</a>	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI MAYURI SAIKIA and 5 ORS	MR. A J SAIKIA MR.A AHMED MR G S BORO	MR. S BANIK MR. S K AGARWAL MR. S K AGARWAL
16	<a href="#">RFA/71/2024</a> WITH LCR, FIXED	MADHURI GOSWAMI SARMA AND 3 ORS <b>Versus</b> ALAKA DUTTA B	MR. J AHMED MR J U AHMED MR Z RAHMAN MS J YESMIN	MR. M DUTTA MR. B KONWAR MS D DUTTA
<b>WITH</b>				
	<a href="#">I.A.(Civil)/3742/2024</a> in RFA/71/2024	MADHURI GOSWAMI SARMA AND 3 ORS <b>Versus</b> ALAKA DUTTA B	MR. J AHMED MR J U AHMED MR Z RAHMAN MS J YESMIN	MR. M DUTTA MR. B KONWAR
17	<a href="#">I.A.(Civil)/1854/2024</a> WITH LCR, FIXED in RSA/162/2010	ABUL SK, <b>Versus</b> MALEKJAN BEWA AND ORS	MR. D K SARMAH	MS. R CHOUDHURY
<b>WITH</b>				
	<a href="#">RSA/162/2010</a>	MUSTT. MALEKJAN BEWA and 2 ORS, <b>Versus</b> MD. KUMAR ALI and ORS,	MR. M A SHEIKH MR. A BISWAS (A-3,4C,4D) MR D K SARMAH (A-3,4C,4D) MS.A BEGUM MD.M H CHOUDHURY MS. J DEKA MS. A TALUKDAR MS. A TALUKDAR	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA

	<b>WITH</b> <a href="#">I.A.(Civil)/1853/2024</a> in RSA/162/2010	ABUL SK, AND ORS <b>Versus</b> MALEKJAN BEWA AND ORS	MR. D K SARMAH	MR. R CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/1855/2024</a> in RSA/162/2010	ABUL SK, <b>Versus</b> MALEKJAN BEWA AND ORS	MR. D K SARMAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/1856/2024</a> in RSA/162/2010	ABUL SK, <b>Versus</b> MALEKJAN BEWA AND ORS	MR. D K SARMAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/1857/2024</a> in RSA/162/2010	ABUL SK, <b>Versus</b> MALEKJAN BEWA AND ORS	MR. D K SARMAH	MS. R CHOUDHURY
18	<a href="#">I.A.(CrI.)/383/2025</a> BA 927/2025(D/O), B/O in Bail Appln./927/2025	ALOM ALI <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
19	<a href="#">I.A.(Civil)/1207/2025</a> FIXED in RSA/187/2024	GHANAKANTA BORO <b>Versus</b> TARAK BORO	MR. N ALAM S A BAKHTIAR	MR. N K KALITA
	<b>WITH</b> <a href="#">RSA/187/2024</a>	TARAK BORO <b>Versus</b> GHANAKANTA BORO AND 2 ORS	MR. N K KALITA	MR. N ALAM (R-1) MR K JAIN(R-1)
<b>HEARING</b>				
20	<a href="#">LA.App./2/2019</a> PART-HEARD, WITH LCR	SRI ALOK BAGARIA ANR ANR <b>Versus</b> THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH	MR. A M BORA MR A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
21	<b>WITH</b> <a href="#">LA.App./3/2019</a>  WITH LCR	SRI ALOK BAGARIA AND ANR <b>Versus</b> THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH AND 2 ORS.	MR.A D CHOUDHURY MR.A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
22	<a href="#">Arb.A./20/2013</a> CAVT. NO. 605/2012 WITH LCR, FIXED	COAL INDIA LTD and 3 ORS <b>Versus</b> M/S UJJAL TRANSPORT AGENCY and ANR	MR.M Z AHMED MS.B DUTTA MR.A M DUTTA MR.S K SARMA	MR.D DAS MR S KHOUND MR.I LAHIRI MR.M MUKHERJEE FOR CAVEATOR
23	<a href="#">RSA/63/2016</a> WITH LCR, FIXED	MD TAYAB ALI and 4 ORS <b>Versus</b> ON THE DEATH OF NAIMUDDIN HIS LEGAL HEIRS SRI BABUR ALI and 46 ORS	MR.S NATH MS. R CHOUDHURY MR. S DEKA MS.A TALUKDAR MS F N ZAMAN MR.D TUMUNG MS. B. HAZARIKA	MR G P BHOWMIK MS.M KALITA MS M KALITA MS.P CHETIA
24	<a href="#">RSA/161/2016</a> WITH LCR, FIXED	MD MUKIBAR RAHMAN <b>Versus</b> MD ABDUL MATIN and 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.S ROY MS.F BEGUM	MR G N SAHEWALLA(r-3 (i),(ii),(iii)) MR G N SAHEWALLA(r-3 (i),(ii),(iii)) MD ASLAM MD ASLAM MS.B SARMAR-1 MR.P DEKA(R-2-3) MS.D SWAMI(R-2-3) MS. S. TODI (R1)(r-3 (i),(ii),(iii)) MS K SARMA(r-3 (i),(ii),(iii)) MR.R JAIN(R-1)
25	<a href="#">RSA/250/2018</a> WITH LCR	MD FAIZUR RAHMAN CHOUDHURY <b>Versus</b> SAMIR SAHA @ SAMIRAN CH SAHA AND 11 ORS	MR. S K SINGHA MR. G C PHUKAN MR. K GOGOI MR. A R TAHBILDAR	MR. P K ROYCHOUDHURY (R1) MR. N G KUNDU (R1) MR G DEKA (R4-R12)

26	<a href="#">MACApp./708/2018</a>	SANJAY DAS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR M BEZBARUAH MR. A LAL MR. P K GARODIA MR B DAS MR. M PANDIT MS. S G MOMIN	MR. M K SHARMA (R-2) MS. S S SAIKIA (R-2)
	<b>WITH</b> <a href="#">MACApp./488/2017</a>			
27	WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SANJAY DAS and 2 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BARUA	MR M BEZBARUAH MR. A LAL MR. M PANDIT MS. S G MOMIN B DAS
28	<a href="#">MFA/74/2021</a> WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MUSSTT JAHURA KHATUN AND 4 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	MS R D MAZUMDAR MS S CHANGKAKOTI MS P BARMAN
	<b>WITH</b> <a href="#">I.A.(Civil)/691/2021</a> in MFA/74/2021			
29	<a href="#">RFA/35/2022</a> FIXED	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MUSSTT JAHURA KHATUN AND 4 ORS KUNJA MOHAN SAIKIA <b>Versus</b> RUMI SAIKIA AND ANR.	MS R D MAZUMDAR	MR. M J BARUAH MS B MAJUMDER MS M NEOG
	<b>WITH</b> <a href="#">I.A.(Civil)/3285/2022</a> in RFA/35/2022			MR. P K DAS
30	<a href="#">RSA/156/2023</a> WITH LCR, FIXED	KUNJA MOHAN SAIKIA <b>Versus</b> SMTI RUMI SAIKIA AND ANR.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MRS. S ROY (r-1,2,4,5,6,7) MS A DAS (r-1,2,4,5,6,7)
31	<a href="#">RFA/28/2024</a> WITH LCR, FIXED	SOMA DEB @ SOMA PAUL <b>Versus</b> SIB SANKAR SINGH AND 6 ORS. K. LAKSHMITON SINGHA <b>Versus</b> BIJOY BHUSHAN DAS	MR. S D PURKAYASTHA MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS	MR. D MOZUMDER MR GAURAV R DUTTA MR. D MAZUMDAR

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
19)	MR J CHOPRA	30-04-2025	To	04-05-2025
20)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
21)	MR. S SARMA	21-04-2025	To	25-04-2025
22)	MR D K MISHRA	22-04-2025	To	24-04-2025
23)	MR B PRASAD	22-04-2025	To	24-04-2025



24)	MR P J BORAH	22-04-2025	To	24-04-2025
25)	MR. A K JAIN	22-04-2025	To	30-04-2025
26)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
27)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
28)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
29)	MR. L C DEY	24-04-2025	To	15-05-2025
30)	MS. S G BARUAH	23-04-2025	To	02-05-2025
31)	MR. P A AHMED	22-04-2025	To	03-05-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,24th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**COURT NO: 22**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Tr.P.(C)/25/2022</a> FIXED	LUCKY BHOWMICK @ LUCKY BISWAS <b>Versus</b> RIPAN BHOWMICK	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	
<b>ORDERS</b>				
2	<a href="#">MACApp./82/2014</a> WITH LCR, FIXED	NITUL DEHINGIA <b>Versus</b> BOSHIRATDIN AHMED and 2 ORS.	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MR S DUTTA (r-3) MS. M CHOUDHURY (r-3) MR.A DUTTA MS. J BORO (r-3) MS M DAS (r-3) MRS.P M DUTTA
3	<a href="#">I.A.(Civil)/4071/2024</a> WITH LCR, FIXED in MFA/99/2021 <b>WITH</b> <a href="#">MFA/99/2021</a>	M/S SIROHIA AND SONS PVT. LTD. <b>Versus</b> THE UNION OF INDIA  M/S SIROHIA AND SONS PVT. LTD. <b>Versus</b> THE UNION OF INDIA	MR. K P MAHESWARI  MR. K P MAHESWARI MS. M SHARMA	MRS U CHAKRABORTY  MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA
<b>HEARING</b>				
4	<a href="#">CRP/151/2014</a> WITH LCR, FIXED	RUHIDAS PAUL <b>Versus</b> SMTI BASANA PAUL and 6 ORS	MR.N DHAR MR. B K SEN MR .B MALAKAR MR. T U LASKAR MR F HAQUE MR A HUSSAIN N HASAN MRJ K KAR	MR.D K DAS MR.P BHUYAN
5	<a href="#">MACApp./248/2014</a> WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MOTIUR RAHMAN and ANR	MR.R C PAUL MS.S ROY	MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS U DAS (R2)
6	<a href="#">MACApp./171/2016</a> CAVT. NO. 476/2016 WITH LCR	ICICI LOMBARD GENERAL INSURANCE CO LTD <b>Versus</b> SMTI JUNEY ROSE KHARORAN and 5 ORS	MR. R GOSWAMI MS. M SAIKIA	MR. M TALUKDAR MS. D KALITA FOR CAVEATOR

	<p><b>WITH</b>  <a href="#">CO/16/2017</a>  in MACApp./171/2016</p>	<p>SMTI JUNEY ROSE KHARPRAN and 3 ORS  <b>Versus</b>  ICICI LOMBARD GENERAL INSURANCE CO LTD</p>	<p>MR.M TALUKDAR  MS.D KALITA</p>	
7	<p><a href="#">MACApp./347/2017</a>  WITH LCR, FIXED</p>	<p>ORIENTAL INSURANCE CO. LTD.  <b>Versus</b>  MUSST. KITABJAN BIBI and 8 ORS.</p>	<p>MS.N MODI  MR.M CHOUDHURY  MR.S DUTTA  MR.S DUTTA  MR.C SHARMA</p>	<p>MR.K BHATTACHARJEE  MR.R K BHATRA  MR.J C BARMAN  MR. A K SAHU (R5 &amp; 6)  MR. S SAHU (R5 &amp; 6)  MS.A BORA  MR.D BANERJEE  MS.P HUJURI  MR.K DEKA  MR A SAIKIA  MR.S DEY  MR.S KHAN</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/1746/2017</a>  in MACApp./347/2017</p>	<p>MUSST. KITABJAAN BIBI and 3 ORS,  <b>Versus</b>  ORIENTAL INSURANCE CO. LTD.</p>	<p>MR.K BHATTACHARJEE(R-1)(R- 1-4)  MR.J C BARMAN(R-1)(R- 1-4)  MR.D BANERJEE(R-1)(R- 1-4)  MR.K DEKA(R-1)(R- 1-4)  MR.S DEY(R-1)(R- 1-4)  MR.S KHANR-1</p>	<p>MS.N MODI  MR.M CHOUDHURY  MR.S DUTTA  MR.S DUTTA  MR.C SHARMA</p>
8	<p><a href="#">MACApp./437/2018</a>  WITH LCR, FIXED</p>	<p>SMTI CHUTO GAUR AND 3 ORS  <b>Versus</b>  NATIONAL INSURANCE COMPANY LTD</p>	<p>MR. Y S MANNAN  MR. K R BORA  MS. M BHATTACHARYYA</p>	<p>MS. R D MOZUMDAR (R1)  MR. DEBABRAT CHUTIA (R2, R4)  MS. C MOZUMDAR (R1)  MR. S P SHARMA (R1)</p>
9	<p><a href="#">Test.App./1/2019</a>  WITH LCR, FIXED</p>	<p>SRI SANJAY KR. KANU AND 2 ORS  <b>Versus</b>  TRIBENI PRASAD KANU</p>	<p>MR. A SATTAR  S CHOUDHURY  MR H K BARUAH</p>	<p>MR. A BISWAS  MR R KALITA  MS S AHOM</p>
10	<p><a href="#">MACApp./277/2020</a>  WITH LCR, B/O</p>	<p>DULAL BARUAH AND ANR  <b>Versus</b>  SMTI. BINA HAZARIKA</p>	<p>MR. S N TAMULI  MS. A BEGUM</p>	<p>MD A SAHAD  MR. J B SAIKIA</p>
11	<p><a href="#">MACApp./86/2021</a>  WITH LCR</p>	<p>LIBERTY GENERAL INSURANCE COMPANY LTD. (EARLIER LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.)  <b>Versus</b>  URMILA JOSHI AND 2 ORS.</p>	<p>MR T KALITA  MR. A KAKATI</p>	<p>MR. N. DEBNATH (r-1,2)  MR. S CHETIA (R-3)  MR. J P MORE (R-3)</p>
12	<p><a href="#">MACApp./191/2021</a>  WITH LCR, FIXED</p>	<p>ORIENTAL INSURANCE CO. LTD.  <b>Versus</b>  NAJIR HUSSAIN LASKAR @ NAJIR HUSSAIN AND 2 ORS.</p>	<p>MR SISHIR DUTTA  MR. S DUTTA  MR S DUTTA</p>	<p>MR A B DEY (r-1)  MR. S SUTRADHAR (R-2,3)</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/1345/2021</a>  in MACApp./191/2021</p>	<p>ORIENTAL INSURANCE CO. LTD.  <b>Versus</b>  NAJIR HUSSAIN LASKAR @ NAJIR HUSSAIN AND 2 ORS.</p>	<p>MR SISHIR DUTTA  MR. S DUTTA  MR S DUTTA</p>	
13	<p><a href="#">MACApp./235/2021</a>  WITH LCR, FIXED</p>	<p>SMT. DIPALI DEVI  <b>Versus</b>  MD. HASINUR HUSSAIN and ANR</p>	<p>MRS M D CHOWDHURY  MRG AGARWAL  MS.R K SAINI</p>	<p>MR.S S SHARMA(R-2)  MS.L SHARMA(R-2)  MRA SHARMA(R-2)</p>
14	<p><a href="#">Mat.App./1/2023</a>  WITH LCR, FIXED</p>	<p>XXXXXXXXX  <b>Versus</b>  XXXXXXXXX</p>	<p>MR. U K DAS  MS. B D SARMAH  MS. H THAKURIA</p>	<p>MR. S CHAUHAN  MR. P MAZUMDER  MR N ALAM  M. BORUAH</p>
15	<p><a href="#">MFA/13/2023</a>  WITH LCR, B/O</p>	<p>RELIANCE GENERAL INSURANCE CO. LTD.  <b>Versus</b>  MUST. MONOWARA BEGUM and ANR,</p>	<p>MS L SHARMA  MR.K K BHATTA  MR.K K BHATTACHARYYA  MR.J JOHN</p>	<p>MR.M DUTTA(R-1)  MR.M ISLAM(R-1)</p>
16	<p><a href="#">MFA/15/2024</a>  WITH LCR, FIXED</p>	<p>M/S MANAS SALT IODISATION INDUSTRIES PVT. LTD.  <b>Versus</b>  UNION OF INDIA</p>	<p>MR. K P MAHESWARII  MS. M SHARMA  M. KALITA</p>	<p>MR. B CHAKRAVARTY  DY.S.G.I.</p>

17	<a href="#">MFA/32/2024</a> WITH LCR, FIXED	GOLAP RABBANI <b>Versus</b> THE BRANCH MANAGER AND ANR	MR M DEKA MISS. M DAS MD. S ISLAM	MS. R D MOZUMDAR MR. S P SHARMA (R2, R3) MS. C MOZUMDAR (R2, R3)
18	<a href="#">MACApp./99/2024</a> WITH LCR, FIXED	CHOLAMANDALAM MS GEN INSURANCE COMPANY LIMITED <b>Versus</b> SUMI DEVI AND 4 ORS (A)	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR K U AHMED

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
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16)	R C SANCHATI	21-04-2025	To	05-05-2025
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19)	MR J CHOPRA	30-04-2025	To	04-05-2025
20)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
21)	MR. S SARMA	21-04-2025	To	25-04-2025
22)	MR D K MISHRA	22-04-2025	To	24-04-2025
23)	MR B PRASAD	22-04-2025	To	24-04-2025
24)	MR P J BORAH	22-04-2025	To	24-04-2025
25)	MR. A K JAIN	22-04-2025	To	30-04-2025
26)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
27)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
28)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
29)	MR. L C DEY	24-04-2025	To	15-05-2025
30)	MS. S G BARUAH	23-04-2025	To	02-05-2025
31)	MR. P A AHMED	22-04-2025	To	03-05-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,24th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING  
OF THE DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>			
1 <a href="#">Review.Pet./123/2024</a> BY SLIP	DIPALI BOSUMATARI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.
<b><u>TOP OF THE LIST</u></b>			
2 <a href="#">WP(C)/6337/2017</a> PART-HEARD, FIXED	RAJENDER PAL <b>Versus</b> COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
3 <a href="#">WP(C)/997/2018</a> FIXED	RAJAT KANTI NAG <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR J ABEDIN MR Z HUSSAIN MS B B AHMED	MR. Y DOLOI,SR.SGC. R ASSTT.S.G.I.
<b><u>ADMISSION</u></b>			
4 <a href="#">WP(C)/2162/2024</a> PART-HEARD, FIXED	SUHANA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR J ABEDIN(R-5) GA, ASSAM MR. K I MAZUMDER(R-5) MR M Z RAHMAN(R-5)
<b>WITH</b>			
5 <a href="#">WP(C)/2434/2024</a>	FOUJIA TABASSUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	GA, ASSAM MR. M H RAJBARBHUIYAN (R-5)
6 <a href="#">WP(C)/7995/2015</a>	DIPENDRA ADHIKARI and 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B M CHOUDHURY MR. M U MONDAL MR. S BANIK MR. P N GOSWAMI MR. P KALITA J ISLAM MR. K P PATHAK MR. K P PATHAK MR. R R Gogoi MRS. A BHATTACHARYYA	MR. T J MAHANTA GA, ASSAM MR. P P DUTTA SC, FINANCE SC, REVENUE
7 <a href="#">WP(C)/2313/2017</a>	M/S. MASKARA TEA ESTATE <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.P KATAKI MS.M DEVI MS.R BEGUM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
8 <a href="#">WP(C)/2978/2017</a>	BAPAN BASUMATARY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.S ROY MR.D C C PHUKAN MRS.J GOGOI	GA, ASSAM SC, BTC

9	<a href="#">WP(C)/6472/2017</a>	ABDUL AHAD CHOUDHURY and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.S D PURAKAYATHA MR.U CHOUDHURY	DR.B AHMED MS. N SHYAMAL GA, ASSAM MR. S CHAMARIA (R-7) MR. A CHETRY SC, INDUSTRIES & COMMERCE SC. CGSC (R-6) MS. P BORGOHAIN ASSTT.S.G.I.
10	<a href="#">WP(C)/2359/2018</a> FIXED, BY SLIP	GANESH CH. DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	GA, ASSAM
11	<a href="#">WP(C)/2759/2018</a>	SANJIB BORAH <b>Versus</b> THE LIFE INSURANCE CORPN. OF INDIA AND 3 ORS.	MR. D GOGOI MR. M SAIKIA MR. S BORTHAKUR MR. J ABBAS	MS. P SAHARIA (R1 TO 4)
12	<a href="#">WP(C)/2939/2018</a>	SANTANU DAS <b>Versus</b> THE CHIEF INFORMATION COMMISSIONER AND 2 ORS.	MR D BHATTACHARYA MR. S DUTTA	MR. D DEKA
13	<a href="#">WP(C)/3603/2018</a>	AMIEL DOLEY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN	GA, ASSAM SC, REVENUE
14	<a href="#">WP(C)/4323/2018</a>	CHIDANANDA TALUKDAR <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	GA, ASSAM
15	<a href="#">WP(C)/4384/2018</a>	KAZIRANGA JATIYO ORCHID ARU JOIBA BOI CHITRA UDYAN SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. S BORTHAKUR MR. J ABBAS	GA, ASSAM MR. P S DEKA SC, REVENUE
16	<a href="#">WP(C)/7421/2018</a>	SHEIKH NOOR ISLAM <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 4 ORS.	MR B KAUSHIK MR. P BORAH MR. P BORAH MR. S BISWAS MS. J KAKOTI K BHARALI	MS M HAZARIKA MR. A C SARMA (R5) MR. S BORA MR. B HALDAR (R5) MR G BHARADWAJ (R5) SC, G M D A SC, GMC
17	<a href="#">WP(C)/3386/2019</a> FIXED, BY SLIP	SANJEET PATEL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MS. P BHATTACHARYA MR. J K GOSWAMI MR. M BISWAS MR. A BHATTACHARYYA MR. A BORUA MR N Z CHOUDHURY MS M DAS MR N A MAZARBHUIYA MR D J BORO M ALI	SC, FOREST
18	<a href="#">WP(C)/4970/2020</a>	DEEPA GOGOI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3693/2024</a> <b>in</b> WP(C)/4970/2020	DEEPA GOGOI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P MAHANTA	GA, ASSAM DY.S.G.I. SC, NHIDC
19	<a href="#">WP(C)/5018/2020</a>	ABDUL MANNAF CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR D DAS MR. R RAHMAN	GA, ASSAM MR A K AHMED (R8-R12) MR. B J TALUKDAR (r- 14,15) MS F PARBIN (R8-R12) MS P KAKATI (R8-R12) SC, REVENUE SC, PWD

20	<a href="#">WP(C)/5228/2020</a>	HASTING TERON AND 78 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM SR. SC, APGCL SC, K A A C
21	<a href="#">WP(C)/3493/2021</a> WITH FA/66/1969 (D/O)	M/S KHADARIA TEA COMPANY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHATANIAR MS. S D SAIKIA	GA, ASSAM SC, REVENUE
22	<a href="#">WP(C)/8172/2022</a>	UMASHANKAR SHARMA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. A BHATTACHARYYA	MR. S K DEORI (R8) MR J LIKHA (R8) MS. SOMILA (R8) DY.S.G.I. SC, NHIDC SC, P H E
23	<a href="#">WP(C)/6459/2023</a> WITH WP(C)/8461/2022 (D/O)	MADARKHAT TEA COMPANY PVT LTD AND ANR <b>Versus</b> THE SECRETARY CUM P F COMMISSIONER, ASSAM TEA PLANTATIONS P.F. AND PENSION FUND SCHEME AND 4 ORS	MR. K N CHOUDHURY MR. M K SARMA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	G. GOSWAMI (R1-R3) MR. A K SAHEWALLA (R-5) MR J BORAH (R1-R3) MR. K KAKOTI (R1-R3) MR N PATIRI (R1-R3) MS S MOCHAHARI (R-6, R-7, R-8) MR. S DUTTA (R-6, R- 7, R-8) MS K BORAH (R-6, R- 7, R-8) MR. W SHARMA (R-5) MR D GOSWAMI (R-5) MR S DUTTA (R-6, R- 7, R-8) SC, PF SC, PNB
	<b>WITH</b>			
24	<a href="#">WP(C)/672/2023</a>	SHREE PAWAN PUTRA ROLLER FLOUR MILLS (P) LTD <b>Versus</b> THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM	G. GOSWAMI (R1-R3) MR J BORAH (R1-R3) MR. K KAKOTI (R1-R3) MR N PATIRI (R1-R3) SC, PF
	<b>WITH</b>			
25	<a href="#">WP(C)/1487/2023</a>	DINDAYAL VERMA <b>Versus</b> THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS T J SAHEWALLA MS K BHATTACHARYYA	G. GOSWAMI (R1-R3) MR J BORAH (R1-R3) MR. K KAKOTI (R1-R3) MR N PATIRI (R1-R3) SC, PF
	<b>WITH</b>			
26	<a href="#">WP(C)/1527/2023</a>	SURYA TEA INDUSTRIES <b>Versus</b> THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS T J SAHEWALLA MS K BHATTACHARYYA	G. GOSWAMI (R1-R3) MR J BORAH (R1-R3) MR. K KAKOTI (R1-R3) MR N PATIRI (R1-R3) SC, PF
27	<a href="#">WP(C)/6497/2023</a>	THE GLOBAL MODERN ACADEMY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 8 ORS	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	MR H R A CHOUDHURY (R-9) MR F U BARBHUIYA(R-9) MS S DAS(R-9) SC, BTC
<b>ORDERS</b>				
28	<a href="#">WP(C)/3768/2021</a>	MD AZIZUL HAQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR H K J AHMED MR. N K MURRY	GA, ASSAM
29	<a href="#">Review.Pet./20/2025</a> FIXED, IN WP(C)/2490/2024 (D/O)	SHRI GAJEN DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. S N KRISHNATRAYA L J BAISHYA D KALITA	GA, ASSAM SC, AG SC, BTC SC, FINANCE SC, IRRIGATION
30	<a href="#">I.A.(Civil)/1245/2025</a> in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY (FORMARLY) AND ORS	PETITIONER IN PERSON	MR D MAHANTA (R-7) MR. D GOGOI (R-5) MR. R BORA (R-5) MR. I BORTHAKUR (R-5) SC, IRRIGATION

**WITH**  
[WP\(C\)/4185/2023](#)

PARASH KUMAR BHATTACHARJEE  
**Versus**  
THE ADDITIONAL CHIEF SECRETARY AND  
5 ORS.

PETITIONER IN PERSON

MR D MAHANTA (R-7)  
MR. D GOGOI (R-5)  
MR. R BORA (R-5)  
MR. I BORTHAKUR (R-5)  
SC, IRRIGATION

**WITH**  
[I.A.\(Civil\)/151/2024](#)  
in WP(C)/4185/2023

PARASH KUMAR BHATTACHARJEE  
**Versus**  
THE ADDITIONAL CHIEF SECRETARY AND  
6 ORS.

PETITIONER IN PERSON

SC, IRRIGATION

**WITH**  
[I.A.\(Civil\)/2073/2024](#)  
in WP(C)/4185/2023

PARASH KUMAR BHATTACHARJEE  
**Versus**  
THE ADDITIONAL CHIEF SECRETARY AND  
5 ORS.

PETITIONER IN PERSON  
PETITIONER IN PERSON

SC, IRRIGATION

**WITH**  
[I.A.\(Civil\)/2579/2024](#)  
in WP(C)/4185/2023

PARASH KUMAR BHATTACHARJEE  
**Versus**  
THE ADDITIONAL CHIEF SECRETARY AND  
5 ORS.

PETITIONER IN PERSON  
PETITIONER IN PERSON

SC, IRRIGATION

31 **WITH**  
[WP\(C\)/6431/2023](#)

PARASH KUMAR BHATTACHARJEE  
**Versus**  
THE ADDITIONAL CHIEF SECRETARY,  
IRRIGATION AND 6 ORS

MR. P K BHATTACHARJEE

MR D MAHANTA (r-7)  
SC, IRRIGATION

**WITH**  
[I.A.\(Civil\)/2401/2024](#)  
in WP(C)/6431/2023

PARASH KUMAR BHATTACHARJEE  
**Versus**  
THE ADDITIONAL CHIEF SECRETARY,  
IRRIGATION AND 6 ORS 7ORS

PETITIONER IN PERSON

SC, IRRIGATION

**WITH**  
[I.A.\(Civil\)/2581/2024](#)  
in WP(C)/6431/2023

PARASH KUMAR BHATTACHARJEE  
**Versus**  
THE ADDITIONAL CHIEF SECRETARY,  
IRRIGATION AND 6 ORS

PETITIONER IN PERSON

SC, IRRIGATION

32 **WITH**  
[WP\(C\)/2485/2024](#)

PARASH KUMAR BHATTACHARJEE  
**Versus**  
THE CHIEF SECRETARY AND 7 ORS

PETITIONER IN PERSON

SC, IRRIGATION  
SC, FINANCE

**HEARING**

33 [WP\(C\)/7032/2023](#)  
FIXED, WITH LCR

NIPU KALITA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR I RAFIQUE  
MRS S A CHOUDHURY  
MS A AFREEN  
MS. R. R. SAIKIA

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025



15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
19)	MR J CHOPRA	30-04-2025	To	04-05-2025
20)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
21)	MR. S SARMA	21-04-2025	To	25-04-2025
22)	MR D K MISHRA	22-04-2025	To	24-04-2025
23)	MR B PRASAD	22-04-2025	To	24-04-2025
24)	MR P J BORAH	22-04-2025	To	24-04-2025
25)	MR. A K JAIN	22-04-2025	To	30-04-2025
26)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
27)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
28)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
29)	MR. L C DEY	24-04-2025	To	15-05-2025
30)	MS. S G BARUAH	23-04-2025	To	02-05-2025
31)	MR. P A AHMED	22-04-2025	To	03-05-2025



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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**10:30 AM to 1:00 PM****2:00 PM to 4:45 PM****[ For Thursday,24th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI****COURT NO: 24****[CIVIL BENCH-II AND III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/8602/2018</a> FIXED	CHITRALEKHA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	DR. B AHMED (R-4) SC, CO OP MR. N HAQUE (R-4) MR. A K AZAD (R-4) MR D J HALOI (R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1823/2021</a> in WP(C)/8602/2018	CHITRALEKHA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA	SC, CO OP
2	<a href="#">WP(C)/2297/2024</a>	JURI RANI SAHARIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. M U AHMED MR. S F CHISTIE	SC, CO OP MR. P J SAIKIA(R-4) MS D DUTTA(R-4)
3	<a href="#">WP(C)/4641/2020</a> FIXED	SUDIP BHATTACHARJEE <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	MR. A GANGULY (r-1 to 4) MR. A DHANUKA (r-1 to 4) SC, A G V B
4	<a href="#">WP(C)/5460/2020</a> FIXED	UPENDRA NATH SARMAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
5	<a href="#">WP(C)/3605/2021</a> FIXED	NAWAZ HUSSAIN KABIR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T DEURI	GA, ASSAM SC, APSC MR. P P DUTTA SC, FINANCE DEPTT.
6	<a href="#">WP(C)/7764/2022</a> WITH WP(C)/274/2020 (D/O), WP(C)/1738/2020 (D/O), FIXED	TIKENDRAJIT SAIKIA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MR. H G HAZARIKA	SC, AHSEC SC, HIGHER SEC. EDU.
7	<a href="#">WP(C)/2852/2021</a>	HEMANTA PEGU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B CHETRI MR. K K PARASAR MR P BHATTACHARJYA	SC, AHSEC SC, AHSEC SC, SEC. EDU.
8	<a href="#">WP(C)/1518/2023</a>	MARJINA BEGUM @ MARJINA AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, P AND R.D. GA, ASSAM

9	<a href="#">WP(C)/2316/2024</a> FIXED	DR. NISHA TOTEJA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. S P SHARMA MS U SHARMA K AHMED K AHMED	MR. R B PHOOKAN R SARMAH MR H GUPTA MR. S K SAIKIA(R-5) MS M KAKOTY MR K J HAZARIKA MR D.S. BHATTACHARYA (R-5) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3800/2024</a> in WP(C)/2316/2024	DR. NISHA TOTEJA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. S P SHARMA MS U SHARMA K AHMED	DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/414/2025</a> in WP(C)/2316/2024	DR NISHA TOTEJA <b>Versus</b> THE UNION OF INDIA AND ORS	MR. K N CHOUDHURY SWAMAGAT PRANAM SHARMA MS U SHARMA K AHMED	MR H GUPTA DY.S.G.I.
10	<a href="#">WP(C)/2600/2024</a> FIXED	MANMATH CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. R SALOI MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC
11	<a href="#">WP(C)/717/2025</a> FIXED	SHRI BIMAN ROY <b>Versus</b> THE STATE OF ASSAM	MR R K MOUR MR. R DUBEY MR P DAS MS. A B KAYASTHA	GA, ASSAM
<b>ORDERS</b>				
12	<a href="#">Cont.Cas(C)/218/2017</a> FIXED	AMINA KHATUN <b>Versus</b> S.K.BHUYAN and ANR.	MR.M A I HUSSAIN MRA R BHUYAN	MR.D SAIKIA(Sr. Adv., R-1) MR.Z HAMMAD(R-2) MR.T THAKURIA(R-1) MR. S P BHATTACHARJEE, (R1),SC ELEMENTARY EDU. MR.N SARMA-1 MR.R A CHOUDHURY(R-2)
13	<a href="#">Cont.Cas(C)/70/2018</a> FIXED	RABBUL HUDA AND 28 ORS <b>Versus</b> PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
14	<a href="#">Cont.Cas(C)/69/2025</a> FIXED	SMT KAMALA DEVI <b>Versus</b> NARAYAN KONWAR, IAS AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	MR S M T CHISTIE (R-3) MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4)
<b>HEARING</b>				
15	<a href="#">WP(C)/7982/2015</a> PART-HEARD, FIXED	DR. KISHOR KR. DEKA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY MR.U K NAIR MR.A CHETRY MR. U K DAS MS. B D SARMAH MR.G Z AHMED H THAKURIYA MSW YHOSHII MR.M P SARMA	SC, HIGHER EDUCATION
16	<a href="#">WP(C)/4283/2012</a> FIXED	ARUN KONWAR and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.D P CHALIHA MR. P P BARUAH MRS. S BORPATRA GOHAIN MS.A MAHANTA MR.U P CHALIHA MR. R D PHUKAN MR. R C BARPATRAGOHA	GA, ASSAM

17	<a href="#">WP(C)/6411/2014</a> CAVT. NO.349/2/014	SMTI GITA RABHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
18	<a href="#">WP(C)/6963/2016</a> FIXED	JAYANTA SARMAH <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA and 3 ORS	MR.D DAS MRB KAUSHIK MR.K TADO	MR.S P CHOUDHURY
19	<a href="#">WP(C)/1685/2017</a>	NIRU GOGOI and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE GA, ASSAM
20	<a href="#">WP(C)/5113/2017</a>	GAUTAM BISWAS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	
21	<a href="#">WP(C)/1568/2018</a> FIXED	TINKU KRO AND 4 ORS. <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL AND 6 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS. I KEITZAR MR. B DEORI MS. S KAUSHIK	MR B D DAS (R5) MR. S C KEYAL, AICTE MR D DAS (R5) MR H K SARMA (R5) MR S K MEDHI, CGC. MR J PAYENG MR S S ROY MR H BEZBARUA (R5) MR. D THAOSEN (R5) SC, K A A C MR J CHUTIA MR. M K CHOUDHURY
22	<a href="#">WP(C)/1728/2021</a> FIXED	BANDANA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. U K NAIR MR R HAZARIKA MR. L C DEY MR G C SHARMA	SC, HIGHER EDU MR. T J MAHANTA (R-5) MS. P BHATTACHARYA (R-5) MR A D CHOUDHURY (R-3,4) MR. D CHOUDHURY (R-3,4) MR J DAS (R-3,4) MR. A BORUA (R-5) MR. P DUTTA (R-3,4)
23	<a href="#">WP(C)/4412/2021</a>	MD. RAFIQUK ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. U K NAIR MR. M P SARMA MR. M SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
24	<a href="#">WP(C)/4150/2023</a> FIXED	SUKMOL BORO <b>Versus</b> THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR F Z MAZUMDER	SC, AAU
25	<a href="#">WP(C)/4470/2023</a> FIXED	HARI MOHAN DHARIKAR <b>Versus</b> STATE BANK OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. B K JAIN MS. P C BARNALI NAIR MR. M SARMA	MR. A K SAHEWALLA (R-1 TO 6) MR. W SHARMA (R-1 TO 6) MR D GOSWAMI (R-1 TO 6) MS Z DOLEY (R-1 TO 6)
26	<a href="#">WP(C)/598/2024</a> FIXED	PRAMOD MEDHI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) MRS R DEKA (R-7) MR. A CHAMUAH (SC, UGC) SC, BTC SC, BODOLAND UNIVERSITY
	<b>WITH</b> <a href="#">I.A.(Civil)/1743/2024</a> <b>in</b> WP(C)/598/2024	PRAMOD MEDHI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) SC, BTC SC, U G C

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6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
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25)	MR. A K JAIN	22-04-2025	To	30-04-2025
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27)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
28)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
29)	MR. L C DEY	24-04-2025	To	15-05-2025
30)	MS. S G BARUAH	23-04-2025	To	02-05-2025
31)	MR. P A AHMED	22-04-2025	To	03-05-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,24th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

**COURT NO: 25**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
SPECIAL DIVISION BENCH,IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Rev.P./250/2024</a> WITH LCR 1 FILE(SCANNED COPY)	OSMAN GONI @ OSMAN ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
2	<a href="#">Crl.A./308/2024</a> WITH LCR 4 FILES, OFFICE NOTE	PINKU NAMO DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/905/2024</a> in Crl.A./308/2024	PINKU NAMO DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
3	<a href="#">Crl.Rev.P./341/2024</a> WITH LCR 4 FILES(SCANNED COPY)	UDHAB CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI J RABHA MS A DAS	MR. M DUTTA (R-2) MS S DEV (R-2) L DEKA (R-2) PP, ASSAM
4	<a href="#">Crl.Pet./676/2024</a> WITH LCR 1 FILE(SCANNED COPY)	AMARNATH ASHOK SAWANT <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
5	<a href="#">Crl.A./9/2025</a>	BADAR UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. S ROY MS. U ROY	PP, ASSAM
6	<a href="#">Crl.Rev.P./128/2025</a>	ABDUR RAHIM @ RAHIM BADSHA <b>Versus</b> HASNA KHATUN	MR. S A AHMED	MR. R ALI MR. H A AHMED
<b>ORDERS</b>				
7	<a href="#">I.A.(Crl.)/582/2023</a> WITH LCR 5 FILES, OFFICE NOTE in Crl.A./236/2023	BRINDABAN BORAH @ BRINDABAN BORA <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG H SAIKIA MS K TAYE	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./236/2023</a>	BRINDABAN BORAH @ BRINDABAN BORA <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG H SAIKIA MS K TAYE	PP, ASSAM
8	<a href="#">I.A.(Crl.)/161/2024</a> WITH LCR 4 FILES in Crl.A./48/2024	PABITRA RABHA @ KALYAN RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

**WITH**  
[Crl.A./48/2024](#)

PABITRA RABHA @ KALYAN RABHA  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. S NEOG  
MS. S G BARUAH  
MR. B BORGOHAIN  
MR B SAIKIA

MR. P SAIKIA (LEGAL AID  
COUNSEL FOR R-2)  
PP, ASSAM

9 [Crl.A./4/2025](#)  
WITH OFFICE NOTE

JOYDEEP GOALA  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. K MIRA

PP, ASSAM

**WITH**  
[I.A.\(Crl.\)/6/2025](#)  
in [Crl.A./4/2025](#)

JOYDEEP GOALA  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. K MIRA

PP, ASSAM

**HEARING**

10 [Crl.Rev.P./89/2012](#)  
WITH LCR 4 FILES

MD. UMAR ALI and 8 ORS.  
**Versus**  
STATE OF ASSAM

MR.M CHIRING  
MR.D C C PHUKAN  
MR. T R DEURI (AMICUS  
CURIAE)

PP, ASSAM

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